بھی کوئی تشدد کسی اسٹریچر کا
ہو - کسی آدمی کا ہو - کسی
جاتی کا ہو - مذہب یا کسی
پارٹی کا ہو - اس وقت تشدد پر
یقین کرنے والوں کی گردنیں وہ
جھکا کر رکھ لیں - ابھی پچھلے دنوں
کشمیر کے وزیر اعلیٰ پر حملہ کرایہ
کے غنڈوں نے حملہ کیا تو اسکی
بڑی مذمت کرنی چاہئے تھی -
میں اسکی پرزور مذمت کرتا ہوں -]

SHRI INDRADEEP SINHA (Bihar): Sir, I associate myself with the Home Minister in condemning this dastardly attack on our esteemed friend, Shri Darbara Singh. I would only wish to state that the wisdom of dismissing his Government and establishing Pre sidential rule is now under "question. And the only assurance which I would seek from the Home Minister is this, that like the killers of Lala Jagat Narain or so many other innocent people, the killer who has been arrest ed will not be let off and that he will be produced before the law courts. Secondly, I would als$_0$ like an assur ance that some political measures will be taken to find a political to the Punjab problem so that these terrorist gangs can be isolated from ihe people and terrorism can be suppressed.

SHRI DINESH GOSWA '
Sir, I join hands with my crllea:;
in condemning this dastardly attack
on one of our esteemed colleagues in
polili ,e, political vio-
lence does not solve any problem. Even if. supposing, the assassination would have been successful, it would not have led to a solution o,f the Punjab problem. I believe sanity will be restored in the States of Punjab and Haryana. But at the same time, I would appeal to the Government that *in* regard *to* crucial questions like Punjab or in regard to the question in which I am very sentimentally associated,.—the Assam problem—we should not treat, them as a law and order problem but we should try to J5nd a political solution to the prob-

lem. Unless we do so, f think, the situation in the entire country n be vitiated.

MR. DEPUTY CHAIRMAN; I also join hon. Members in condemning this unfortunate attack o,n our colleague and friend who has been a Member of Parliament also. I hope, Government will take strong steps to apprehend and prosecute the criminals.

The House then adjourned foi lunch at forty-

सदन की कार्यवाही ढाई बजे तक के लिए स्थगित की जाती है।

two minutes, past one of the clock

The House reassembled after lunch at thirty-four minutes past two of the clock, The Vive-Chairman (Shri Syed Rahmat Ali) in the Chair.

THE BUDGET (GENERAL) 1984-Sa GENERAL DISCUSSION (CONTD).

SHRIMATI. SUSHILA SHANK." ADIVAREKAR (Maharashtra): Mi Vice-Chairman, Sir, I would like to join the other distinguished Members of this House in congratulating thi Finance Minister for presenting a popular budget for the coming financial, year.

Sir, Pranab Babu's third bud definitely a popular one, but not populist. He has shown shrewd jr. ment in allocation *o£* expenditure and raising of resources for Plan and non-Plan expenditure. Considering that this country is supposed to lack the fiscal sophistication of indexation oi income taxation to inflation as they have it in the advanced countries, giving some nominal relief in income fax is obviously the right thing to, do.

,Sir, to my mind, all income diverted to *bona-fide* saving and investment should be totally exempted from income tax so that income tax actually becomes a consumption tax.

Sir, the new Budget is actually growth-oriented. The existing and new -industrial entrepreneurs will now give their full-hearted co-operation to the Government in increasing the production in all sectors and mobilising exportable surplus.

[Shrimati Sushila Shankar Adivare-kar]

Sir, Pranab balbu has raised increased revenue from the P&T but has exempted the transportation and railway sector. A seperate railway budget is a colonial legacy, and we should give reasonable consideration to it. while permitting maintenance of *status quo* in the railway fare an J iraiff, the postal rates had been hiked several times during the ta.s£ few months The rate for inlancj parcel has been increased by 50 per cent at one stroke. The postage for the foreign mail has been enhanced by 40 to 70 per cent.

Small newspapers had been hurt. The lowest slalb for mailing of newspapers has been increased by 150 per cent. We sho.uld not tax literacy and communication for literacy.

The Sarin Committee has recommended early separation of the Postal and Telecommunication Services. Bo.nds issued by the Telecommunication Corporation may help the Government in mobilising enough resources tor modernising and expanding the current derelict telephone system.

Sir, the other day, Shri Gadgil has disclosed that there are already 37 parallel postal services, if-the postal rates are hiked to unreasonable proportions, the parallel postal sen will get incentives and greater patronage.

Sir, I am happy that the Finance Minister is trying to improve tru venue collection *on* the existing rates instead o,f increasing the tax net. Sir, we make greater uproar on the s reports on expenditure bat ignore more important audit reports on revenue. A large number of senior officers responsible for revenue leakage and tax evasion are going unpunished. I hope that they will "be treated at least like other citizens.

Sir, I am happy that the Finance nisler is proposing trimming in tax shelters provided to big business in form of trusts and foundations. I would like to attract invitation of the Government to the just introduced Tax Shelter Reform Act introduced in ihe US Senate.

Sir, the Union Territory of Delhi has become a tax haven for the Bombay industrialists. In Maharashtra, the accounts of all the trusts and foundations are audited by the Charity Commissioner. The Centre has not introduced such'measures for the Delhi metropolitan area. So Tatas, etc. are putting up their registered offices i^n Delhi while they are actually working in other cities and other States.

Sir, at present there is very little coordination between the various economic departments. The National Industrial Information System Project is ten years behind schedule. We should constitute a National Economic Intelligence Corps on the lines of RAW to monitor the economic and industrial activities and to police the regulations and to raise the maximum revenue from the industry and rich agriculturists.

Sir, with these comments and suggestions, I once again thank the hon. Finance Minister for presenting a bold budget and I also thank you, Sir, for providing me with an opportunity to speak on the budget.

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): Mr. Vice-Chairman. Sir I am glad that our extremely able Finance Minister, Mr. Pranab Kumar Mukherjee has presented a very good budget. This national budget has been presented from the national point of view and it is an tnd< as *lo* how our nation is going very fast towards de\ slop-development in various fields, In the scientific field, in the technological field, in the field of industry and in the field of agriculture Our hon. Finance Minister haS started hi.s speech right from agriculture. I am of the opinion that unless 'here is agricultural development, the*e will be no other development. Every development is linked with agricultural j development; every development is I dependent on agricultural development. India has become a great country and

I know that there has been an industrial revolution under the Congress rule for the last 3E years. I know that we have crossed so many figures and we have achieved so many targets in various fields. But the target which has been achieved in agriculture is fantastic. In -1950-51, we were producing only 50 million tonnes of food-grains. Now this year, 1983-84, our target is 142 million tonnes. And as I belong to, the agricultural community, the cultivators' society and the agro-scientific society, I can reaffirm and reassure in this House that we can even cjoss the target of 142 million tonnes of foodgrains this year.

Mr. Vice-Chairman, Sir it is very interesting to, study the figures of agricultural production. In 1978-79, which was the best agricultural year, the monsoon was very nice and the maximum food production was 132 million tonnes. In 1979-80, it came down to 128 million tonnes. In 1981-82, it again rose to 135 million tennes. In 1982-83, it again came down to 128 million tonnes. And this year throughout the country the monsoon is so wonderful that we are going to reach a target of more than 142 million tonnes, and the production rate is 9 per cent, more than what we achieved in the best agricultural production year of 1978-79.

Now, if there js no agriculture, there would not foe any culture in the world because every culture and every science and technology is correlated with the requirement of food, requirement of energy lor every biological including the human being. So, from that point of view, in the Third World Lecture series, one of the most outstanding scientists. Dr. M. S. Swaminathan, while delivering a lecture, stated: "This is not surprising because agriculture revolves round harvest of solar energy and the abundant year-round sunshine is the Third World's greatest asset". Mr. Vicc-Chairman, Sir, as I belong to the agricultural community of scientists, I can very well say that solar energy is the main source of energy not only for agriculture but even for the very existence of biclogj *'id* life on earth. So from that point of view, India js the luckiest country in the world which gets more solarnergy as compared to any counary in the world. So from that point of view we are the richest people fout our people are the poorest because there are some very large impacts of the slavery there is a large impact of the cultural backwardness, there is a large impact of the monopoly and the capitalistic pattern of society. After independence we are marching ahead towards the path of progress.

These Asiatic countries are lagging behind in food production even though they are harvesting more solar energy and they are harvesting less number of food products. Even though there is the largest farming here, Asia which today is the home of more than half the world's population, has more than 500 million people who are below the poverty line and they go to bed hungry every night. About 10 million or more children die every year due to reasons associated with hunger and malnutrition. We thus live in an unequal and paradoxical world. It-is a irony of that God. Mahatma Gandhi said if God were to take birth again, if he were to take an *avatar,* then he must be born in the from of bread because bread is the requirement of all human beings. What are the recommendations of the scientists' committee?

"The world countries should lose no further time to develop strong national food security system with the following major components:

(1) ecological security to protect basic life support systems such as land, water, flora, fauna and the atmosphere;

'(2)technological security at both pre-harvest and post-harvest proddc-•tion which can also promote accelerated growth coupled with production;

(3) social security to provide the needed purchasing power to the

[Shri Vithalrao Madhavrao Jathav] rural and urban poor through greater opportunities for gainful employment;

(4) water security both in drinking and irrigation;

(5) nutrition education and population stabilisation."

These five points , cover all in the Budget. What do.es man require actually? Our Government has done a lot in the field of agriculture. I am sorry to say, however, that the balance of agricultural production and industrial production is not yet maintained. Why? Unless the purchasing power of the millions and millions of our rural people is increased, we cannot make the economy stable. Though we have made fantastic achievements in attaining agricultural targets, yet, the people who are living below the poverty line in rural India are very much (he worse off for it they do not • have all the required necessities. More than 50 crore people from all Asian countries, not only in India, Malaysia, China, Philippines etc. go to bed with hali'-st/omachs everynight....

SHRI SUSHIL CHAND MOHUNTA (Haryana): That is go,od for health.

SHRI VITHALRAO MADHAVRAO JADHAV: That is your definition, not mine. It is good for the health of the people whose stomach is full. Because your stomach is full, unless you take food you " -(.I STO to bod. *Inlerruup-tion)* You can say because you are in the habit of saying that this budget is like this. When the Budget is presented to the House, then the Opposition parties from this House and that House said that this is an election Budget. They do not have any other remark for this Budget. They just say this is an election Budget. For every democratic system we have to look for the election. We must have to go to the electorate. We have to formulate it for them. So that should be there. I don't agree that that point should not be there. *Vfe* must give the people and I am proud that during these fo,ur years we have presented Such a Btdget, we have increased the national income in various fields^ either in industry or in anything, more and more people are coming above the poverty line. They can ascertain this very well from the figures of the Planning Commission.

As far as industrial production is concerned, in 1983-84 it was 4.5 per cent rise. In 1982-83 it was 3.9 per cent. We have made progress there also. In the industrial field, in the four years of the Plan, on an average the growth rate was 5 per cent. But we are not satisfied with that. It should be 7 to, 8 per cent more.

As far as national income is concerned, in 1983-84 it was i', to 7 per cent. Continuously for four years, si this Government took over, national income increased by 5.4 per cent, which is higher than the first four years of the previous Government.

We have also been successful i" controlling inflation. In 1979-80 the rate of inflation was 21.4 per cent. In 1980-81 it was 16.7 per cent. In 1981-82 it was only 2.4 per cent and in 1982-83 it was 6:2 per cent. During the current financial year it is slightly higher due to 'he delay in the ari i of the monsoon.

Our Finance Minister has given many promises in the Budget and he wants export of cotton and CTC tea to be restricted in order to inert their quantities for domestic avilabili-ty. We must have some restrictions, I -agree. But on the one side we r.re having the problem of cotton growers. On the other side we are not allowing exports. I come from the field of agri-culture. Agriculture science has vanced considerably. Irrigation facilities are more, more and more farmers are going in for long-staple cotton. In the textile industry we do not h modren machinery. They cannot absorb all kinds of long staple cotton. Long staple *cohon* can be domestically used. But if we are unable to use it domestically, we must allow the far-mers or the various cotton growers' organisations to export long staple cotton just to give good return to our

iarmers. Therefore, I request the Finance Minister to relax the restrictions on export. Our textile industries machineries are old and we should see that modernisation takes place so that they can consume long staple cotton.

Coming to trade gap, there was a gap of RS. 5,800 crores in 1981-82. But in 1982-8:? it came down to Rs. 5,500 crores. There has been thus a decline in our trade gap.

Another thing is that our Government has^voluntarily decided not to avail of the 1.1 billion dollars under the extended facility of the IMF. And we have not compromised our plan. And there is no cut in wages and there are no cuts on the subsidies. There is no effect on our anti-poverty programmes also.

As far as exports are concerned, in 1983-84 in the first seven months our crude export has increased-by 9.9 per cent because of more production of oil. It is a good performance considering the fact that the world trade in this item has become stagnant.

Our public sector undertakings have earned a profit of Rs. 618 crores.

I welcome the step taken by the Government for taking over 13 textile mills which were closed down by the industrialists of Bombay. So many mill workers were on strike in Bombay for over one and half years. I request the Government through this House to see that these mills are started as early as possible so as to fulfil the social and' economic needs o,f the workers.

Regarding the revised estimate, I am proud to say that the Central Plan outlay for 1983-84 was Rs. 13,870 crores.. This was to be financed to the extent of Rs. 8,390 crores from the Budget and Rs.' 5,480 u-rorfes from internal and extra budgetary resources.

Despite tke erosion in the pubHc sector, the total Plan outlay during the year on the public sector has not been adversely affected. The Centre's Plan outlay ia 1983-84 is now estimated at Rs 14,059 crores which was possible with the budgetary support of Rs. 1,007 crores.

Now, Sir, there is one more thing. We have increased by a small margin our expenditure on defence. We know that India is going through a very difficult time as far as the security problems are concerned because, from all sides, from our neighbouring countries, we have prolems and the capitalist countries are creating their arras basis in these countries and there is a big arms race going on in the world. But, Sir, in spite of all these adverse conditions, India has not increased her expenditure on defence and it has not increased its defence budget. I would have welcomed if the defence expenditure had been increased a bit more. They have only increased it from Rs. 6,350 crores to Rs. 6,800 crores.

Now, Sir, the non-Plan expenditure in the.Revised Estimates is placed at Rs. 24,770 crores as against the Budget Estimate of'Rs. 21,984; crores. So, Sir, as far as the Budget Estimate for 1984-85 is concerned, I would like to give some figures and indicate the highlights. The approved Plan outlay by the Centre is Rs. 25,480 crores for 1983-84 and for 1984-85, it is Rs. 30,132 crores. For the States- and the Union territories, it is Rs. 13,807 crores for 1983-84 and for 1984-85, it is Rs 17.351 crores. The Plan outlay for the States and the Union territories, it is Rs. 11,678 croresi in 1983-84 and for 1984-85 if is Rs. 12,781 crores. Then, Sir. the Central assistance for the 'States from the Plan is Rs. 4,462 crores in 1983-84 and for 1984-85, it is Rs. 5,050 crores. So, there is a constant rise in the percentage in this respect and from about 20 per cent it has gone up to 30.2 per cent in respect of Plan outlay for the States and the Unio.n Territories. *(Time ~be!l rings)* I will fisish i_n one minute, Sir.

Now, I will come to certain important things. More priority should be given to rural development and for this purpose, I suggest that decentra-

[Shri Vithalrao Madhavrao yTathav] lisaton of industriies should take place in the rural areas. In this connection, I would like to request the Government of India not to allow any industrial units to be set up any more in the urban areas. Plan allocations should be made on the basis of geographical area, population density and backward area, population density and backward ness of the region and the money should be distributed accordingly. There is one question here which I would like to raise for my region. I come from the Maralhv/ada region where we have 7 districts and we are doing business to the LIC tune of Rs. 35 crores or so. But we do not have any LIC divisional headquarters there. We are attached either to Sholapur or Poonia. I demand in this House that one LIC division for Marathwada should be set up and it should be located at Nanded. Then, Sir, communication network should be increased in the rural areas. More roads should be laid and new railway lines should be opened and more irrigation facilities, should be provided and more agro-centres should be set up in the rural areas. Efforts should be made to bring the benefits of scientific and technological development to the rural areas land special scientific and economics and social development study institutes should be set up *to* study the problems of rural backwardness for the eradication of poverty in the rural areas. *(Time bell rings)*. Then Sir special attention should be paid to the intensive agricultural practices and the growth o,f irrigation potential and pcwer. Optimum use of irrigation facilities, improved methods of cultivation, etc. should be encouraged, and improved varieties of pulses and food-grains and oilseeds should be made available in which, I feel, we are very much deficient and more areas should be brought under cultivation with regard to these items. Now, I would like to make a request through this House *to* the Government that the Agricultural Prices Commission which is not doing justice to the farmers should be dissolved. I request the Government to dissolve the Agricultural prices Commission and there should only one Commission and agriculture should be treated as an industry.

Another thing that I would like to mention is about giving remunerative prices for the agricultural commodities. Remunerative prices should be given. The most important thing to be noted is that the agricultural community has not got any guarantee at all for its crops and they' are not hav' ing any insurance. There is insurance for the human beings. I request that the crop insurance scheaie should be accepted and implemented by the Central Government and it should be adopted. *(Time bell rings)*.

THE VICE-CHAIRMAN (SHRI SYED RAHMAT ALI): No. I cannot allow you. Yes, Mr. Rameshw^r Singh.

3 P.M.

SHRI VITHALRAO MADHAVRAO JADHAV : The Janata Government, before we came -into power, did nothing. All the figures they have reversed. The entire country's growth has been reversed. They were quarrelling amongst themselve*. I asked one of my friends why the were quarrelling, he replied to it *with,* a 'sher'. With this 'sher', I will conclude my speech:

यह एक बन्दर काफी है बरबादे गुलिस्तां करने को,

जहां हर शाख पं बन्दर बैठा हो अंजामे गुलिस्तां क्या होगा ।

With these words, I conclude my speach. Thank you very much, Sir.

श्री रामेश्वर सिंह (उत्तर प्रदेश) : उपसभाध्यक्ष महोदय, पिछले सत्र में भी मैंने जो बात कही थी उसी में से 80 प्रतिशत . . . : (**व्यवधान**)

संसदीय कार्य विभाग में राज्य मंत्री (श्री कल्प नाथ राय) : नमस्कार ।

श्री रामेश्वर सिंह : अभी हमारे मित्र बोल रहे थे कि यह बड़ा क्रांन्तिकारी बजट है, गरीबों को काफी राहत मिली

है। यह हो सकता है कि गरीबों को राहत मिली हो लेकिन मैं सरकारी आंकड़ों से कुछ साबित करना चाहता हूं कि बजट का जो स्वरूप है उससे किस को फायदा हुआ है।

श्री पी० एन० सुकुल (उत्तर प्रदेश) : किसानों को।

श्री विठ्ठलराव माधवराव जाधव : गरीब जनता को।

उपसभाध्यक्ष (श्री सैयद रहमत अली) : आप इंटरप्ट करेंगे तो तकरीर लम्बी हो जाएगी।

श्री रामेश्वर सिंह : मैं जानता हूं कि यह लोग बारी बारी से छेड़खानी करना चाहते हैं।

उपसभाध्यक्ष (श्री सैयद रहमत अली) : इसीलिये मैं उनसे कह रहा हूं कोई इंटरप्शन न हो।

श्री रामेश्वर सिंह : यह मुख्य धारा से हम को हटाने की कोशिश करेंगे (**व्यवधान**) हम तो इस सदन में इसके भुक्तभोगी हैं और यह हमारे ऊपर हमले होते रहे हैं और छेड़खानी होती रहती है फिर भी मैं अपनी बात कहना चाहता हूं (**व्यवधान**)

श्री कल्प नाथ राय : आपको सभी लोग प्यार करते हैं।

श्री रामेश्वर सिंह : मैं कल्प नाथ राय जी से कहना चाहता हूं कि आप अपने लिए और अपनी सरकार के लिये जिन का आप हिमायत कर रहे हैं उनकी भलाई के लिये हमारी चन्द कड़वी बातें सुनने की कोशिश करें जिससे आप का ही कल्याण होगा। मेरा कल्याण होने वाला नहीं है मेरा कल्याण यही होगा बेशक हम जिस रास्ते पर चल रहे हैं [illegible] रास्ते में और हम को तेजी [illegible] ताकि इनको धक्का [illegible] कर के नीचे [illegible] कर के इनके ऊपर बैठने का मौका [illegible] मिले, अगर यह नहीं मानेंगे। [illegible] इस पुस्तिका से आर्थिक समीक्षा [illegible] बात मैं आपसे कहना चाहता हूं। [illegible] प्रणब बाबू जो नहीं हैं, वित्त मंत्री [illegible] यह भाषण है और इन्होंने शुरू [illegible] किसानों से। इनके भाषण में [illegible] के लिये आंसू बहाये गये हैं। [illegible] इनकी आंख में नहीं थे लेकिन [illegible] लगता है कि यह आंसू आंख में [illegible] कर के बहाये गये हैं। [illegible] दार मैं इस विषय में आपको पृष्ठ [illegible] से पढ़ कर सुना रहा हूं, जिसमें [illegible] गया है कि जब छठी पंचवर्षीय योजना प्रारंभ हुई थी तब 172 बड़ी योजनाएं और 450 से अधिक मध्यम परियोजनाएं निर्माणाधीन थीं। छठी आयोजना में कुछ नई परियोजनाओं को प्रारम्भ करने की भी व्यवस्था की गई थी। यह परिकल्पना की गई थी कि 65 बड़ी परियोजनाएं जो 1-4-1976 को निर्माणाधीन थीं [illegible] छठी आयोजना के शुरू होने [illegible] पूरी नहीं हुई थीं छठी आयोजना के [illegible] तक पूरी कर ली जायेंगी। लेकिन [illegible] मूल्य वृद्धि के कारण इन 65 परियोजनाओं में से केवल 38 परियोजनाएं आयोजना की अवधि के अन्त तक पूरी हो [illegible] क्यों जब आपने योजना बनाई और [illegible] आपने एक लक्ष्य निर्धारित कर दिया [illegible] इस काम को हमको करना है और [illegible] 65 परियोजनाओं को पूरा करना [illegible] आप अभी कह रहे हैं जबकि [illegible] यह बात कही कि हम को 65 परियोजनाओं को छठी पंचवर्षीय योजना में खत्म [illegible] है।

अब छठी पंचवर्षीय योजना में कह [illegible] कि इसमें 38 ही कर पायेंगे। आगे [illegible] और इंतजार करना पड़ेगा या हमको [illegible]

[श्री रामेश्वर सिंह]

चाहिए । क्यों? उस रोज जब प्रधान मंत्री जो यहां पढ़ रही थीं, अपनी स्पीच दे रही थीं तो गरीबों के लिए यही, बेरोजगारों के लिए यही, किसानों के लिए यही आंसू बहा रही थी । उस समय मैंने यहीं से बैठकर कहा कि प्रधान मंत्री जी केवल यह कागज पर ही आप बोल रही हैं, यह सब कुछ कागज पर ही है । तो उसी तरीके से यह कागज पर ही है । क्योंकि अधिकतर पैसा जो आप बजट में से निकालते हैं इसमें से 75 परसेंट पैसा इंजीनियर, मंत्रियों और ओवरसियर्स की जेब में चला जाता है, इसलिए योजनाओं को पूरा नहीं कर पाते हैं और 25 परसेंट में आप चाहते हैं कि योजनाओं को पूरा करें । परिणाम होता है कि योजना पूरी नहीं कर पाते हैं और दिन प्रतिदिन सामानों का दाम और मजदूरों का जो लेबर चार्ज है उसकी दर बढ़ती जाती है । ऐसी हालत में क्या आप कोई योजना चला सकते हैं । क्या कोई समझदार सरकार जिसके पास विवेक होगा वह बजट पास करके इस तरह की स्कीमें बना कर अपनी स्कीमों को फेल कराती रहेगी ? वह केवल यही सरकार है जो इस काम में माहिर है और इस काम में अग्रणी जिसको कहा जा सकता है वह है। अब मैं इससे आगे बढ़ रहा हूं क्योंकि और जो कुछ देखा सो देखा । मैं किसान का बेटा हूं, मैं गांव में पैदा हुआ हूं, इसलिए पहले मेरा दृष्टिकोण इस पर जाना लाजिमी था ।

अब प्रोडक्शन के मामले में पेज नं० 13 पर ये कहते हैं – अनाज, दाल और तिलहन की पैदावार के बारे में कहते हैं, अब हम आगे से इसको पढ़ रहे हैं "गेहूं की उत्पादकता के स्तरों में भी बहुत अधिक क्षेत्रीय असमानताएं हैं" । क्यों हैं ? ये कहते हैं कि क्षेत्रीय असमानता पैदाइशी के मामले में है । कहां कहां ? पंजाब और हरियाणा में कहते हैं कि वहां का स्तर काफी ऊंचा है । आगे कहते हैं "लेकिन अन्य राज्य विशेष रूप से मध्य प्रदेश, बिहार और उत्तर प्रदेश और राजस्थान पिछड़े रहे हैं" । क्यों ? मैं पहले दो राज्यों की बात लेता हूं, जो दो राज्य विकसित हैं और ये जो चार राज्य हैं, अगर सम्पूर्ण भारतवर्ष जाग्राफिकली आप देखेंगे और पापूलेशन को देखेंगे तो ये चार ही राज्य भारतवर्ष हैं । अगर देखा जाये तो छोटे. छोटे राज्य जैसे हरियाणा-पंजाब हैं इन जैसे कम से कम 10 राज्य उत्तर प्रदेश में ही बन सकते हैं, अगर बनाये जायें । तो मैं पूछना चाहता हूं कि यह असमानता क्यों ? क्यों इस देश में असमानता है । अब उसकी चर्चा थोड़े में करना चाहता हूं । इसलिए है कि भारत सरकार और केन्द्र में जो सरकार 1947 से बैठी है उसने, जवाहर लाल जी की रिजीम से लेकर उनकी बेटी की रिजीम, श्रीमती इंदिरा गांधी की रिजीम तक यह कोशिश की है कि यह जो हिंदुस्तान का हार्ट का इलाका है, इस इलाके को पिछड़ा ही बनाकर रखा जाये और मकसद है कि जब तक यह पिछड़ा हुआ इलाका रहेगा तब तक हम हिंदुस्तान की छाती पर बैठे रहेंगे । तब तक हिंदुस्तान की छाती पर बैठे रहेंगे जब तक इस इलाके में लोगों को भोजन नहीं मिलेगा, कपड़ा नहीं मिलेगा और लड़ने की क्षमता इस इलाके में नहीं रहेगी, क्योंकि यही इलाका बागी इलाका है, यही इलाका हमेशा बगावत में रहा है । राम की लड़ाई अयोध्या से हुई और कृष्ण की लड़ाई भी इसी इलाके से हुई । मैं इसलिए इस बात का जिक्र कर रहा हूं कि राम की लड़ाई अयोध्या से शुरु होती है और वे अयोध्या से लंका में जाते हैं । यही इलाका हमेशा रहा है विद्रोहियों का । चाहे मुगलों के राज्य में लड़ाई हुई

हो चाहे कंस का दमन हुआ हो चाहे कौरवों का विनाश हुआ हो, इसी इलाके से हिंदुस्तान की लड़ाई होती रही है । जब कभी आजादी की लड़ाई लड़ी गयी तो यहीं से और इसी इलाके से न्याय की लड़ाई लड़ी गयी है । जब मुगल बादशाह आये तो उन्होंने इसी इलाके पर अधिपत्य जमाया । दिल्ली को ही अपनी केपीटल बनाया, आगरे को अपनी केपीटल बनाया—मद्रास में नहीं बनाई, बंगाल में नहीं बनाई, पंजाब में नहीं बनाई । मुगलों ने यहीं से राज किया और अंग्रेजों ने भी यहीं से राज किया । यह परम्परा है हिन्दुस्तान में । दिल्ली को हमारे जैसा आदमी क्या कहता है ? हम ने जो पोलिटिकल इतिहास पढ़ा है उस से हम दिल्ली को—हमारे हिन्दी में शब्द ऐसा नहीं है लेकिन.. छिनाल, मतलब छीनने वाली, दिल्ली हमेशा छिनाल रही है । छिनाल का मतलब है हमेशा छीनती रही है, छि-ना-ल...

श्री लक्ष्मी नारायण (दिल्ली) : छिनाल बदमाश औरत को कहते हैं ।

श्री रामेश्वर सिंह : यह नहीं जानते है ।

श्री लक्ष्मी नारायण : मैं जानता हूं..

श्री रामेश्वर सिंह : जिन को शब्द ज्ञान नहीं, खोंचा लगाने वाले लोग भी यहां आ जाते हैं । छि-ना-ल हम ने कहा है, छीन लो, ले लो । टांय-टांय करने लगे। यह इन्दिरा गांधी की कृपा है कि आज ऐसे लोगों को ला कर बिठा दिया है ।

श्री लक्ष्मी नारायण : तुम उन की कृपा से दिल्ली आये हो ।

श्री रामेश्वर सिंह : हम आये हैं अपनी ताकत से ।

श्री जगदीश प्रसाद माथुर (उत्तर प्रदेश) : वह भी ठीक कह रहे हैं. यह ठीक कह रहे हैं। जो उन्होंने कहा छिनाल शब्द का अर्थ वही होता है, लेकिन यह संधि-विच्छेद कर के दूसरा अर्थ दे रहे हैं ।

श्री (मौलाना) असरारुल हक (राजस्थान) : यह कौन सी भाषा है ?

श्री रामेश्वर सिंह : दाढ़ी [illegible] कर आइये । इन को कहिए दाढ़ी [illegible] कर आइये ।

श्री (मौलाना) असरारुल हक : यह भाषा कौन सी है ।

श्री रामेश्वर सिंह : यह [illegible] लिखे हैं और इसमें कम पढ़े लिखे [illegible]

उपसभाध्यक्ष (श्री सैयद रहमत अली) : आप बजट पर बोलिए ।

श्री रामेश्वर सिंह : इन को [illegible] रोकिए । दिल्ली बराबर छीनती [illegible] मेरा कहना है यहीं नीति [illegible] चलाते रहे और वही नीति [illegible] चला रहा है । मैं आप से [illegible] हूं ... **(व्यवधान)** आप ने [illegible] एक इलाके का बंटवारा किया । हम लोगों ने विरोध किया था कि पंजाब का बंटवारा मत करो, हरियाणा को साथ रखो, पंजाब का बंटवारा करोगे [illegible] पर एक नयी मुसीबत [illegible] करोगे ।

श्री राम पूजन पटेल (उत्तर प्रदेश) : एक व्यवस्था का प्रश्न है । इन्होंने [illegible] था कि पंजाब का बंटवारा नहीं [illegible] चाहिए । क्या यह सही है कि [illegible] चरण सिंह ने अभी बयान दिया है [illegible] उत्तर प्रदेश का विभाजन कर देना [illegible] । यह उचित है या अनुचित है ?

श्री रामेश्वर सिंह : इसी से मैं [illegible] हूं कि कम पढ़े-लिखे, कम [illegible] लोगों को मौका मिल गया है [illegible]

[श्री रामेश्वर सिंह]
सिंह इसलिए कहते हैं कि अगर प्रदेश का बंटवारा कर के उस का विकास किया जा सकता है---पंजाब इसलिए विकसित हो गया क्योंकि दो हिस्सों में कर दिया गया है। हरियाणा और पंजाब ---तो उत्तर प्रदेश को दो-तीन हिस्सों में बांट दो ताकि उस का विकास हो। यह कम पढ़े-लिखे लोगों को कैसे समझाऊं।

श्री [illegible]पूजन पटेल : प्रोसींडिंग्स में देखिए एक तरफ इन्होंने कहा है कि पंजाब का बंटवारा नहीं होना चाहिए और दूसरी तरफ . . **(व्यवधान)** - - एक जीव होता है जो दो मुंह से चलता है, वही हाल रामेश्वर सिंह का है . . **(व्यवधान)** यह कहते हैं कि पढ़े-लिखे नहीं हैं। अगर रामेश्वर जी इस शब्द का प्रयोग करते हैं तो वह राज्य सभा में . . . . **(व्यवधान)**

उपसभाध्यक्ष (श्री सैयद रहमत अली) : आप बैठिए।

श्री रामेश्वर सिंह : आप मेरी थोड़ी मदद कीजिए।

श्री सुशील चन्द्र महन्त : जो वातावरण इस समय मैंने देखा उस में एक चीज याद आई। यह मैं बताना चाहता हूं, एक मिनट का समय देंगे। किसी आदमी ने कहा कि दिखाई देने के लिये खड़ा होना पड़ता है तो रामेश्वर सिंह जो खड़े हो गये। फिर कहा कि सुनाई देने के लिये बोलना पड़ता है। तो रामेश्वर सिंह जी बोल रहे हैं और फिर कहते हैं कि तालियों की गड़गड़ाहट सुनने के लिये बैठना पड़ता है तो तालियों को सुनने के लिये वे बैठ गये है।

श्री रामेश्वर सिंह : तो आप मेरी मदद करें। तो इन लोगों के लिये एक ऐसा इंस्टीटयूशन चलाया जाए कि जहां हम जैसे लोगों का यह लोग लेक्चर सुने और ट्रेन्ड हों **(व्यवधान)**

उपसभाध्यक्ष (श्री सैयद रहमत अली) : मैं दरख्वास्त करता हूं कि आप तमाम हजरात बजट डिस्कशन में मेरे साथ कोआपरेट करें और अगर इसी तरह से आप लोगों को गुफतगू करनी है तो मैं थोड़ी देर के लिए बैठ जाता हूं, आप लोग दिल खोल कर बात कर लें।

श्री रामेश्वर सिंह : मैं आपका शुक्रगुजार हूं। तो मेरे कहने का मतलब यह है कि हम लोगों ने कहा था और पंजाब का विकास हो गया, हरियाणा का भी विकास हो गया और हम को भी इस बात का फख है कि पंजाब और हरियाणा के भाइयों ने अपने बूते पर दिखा दिया कि वे प्रोडक्शन कर सकते हैं और ऐसा कर सकते है कि दुनिया के देशों के सामने हम को हाथ पसारने की जरूरत अब नहीं पड़ेगी उन पर हम को अभिमान है। हम समझते हैं कि हमारा देश अपने को ऐसा बना सकता है कि हम दूसरों को खिला सकते हैं। लेकिन मैं विनम्रता के साथ पूछना चाहता हूं और सरकार से पूछना चाहता हूं कि अगर पंजाब और हरियाणा का विकास हो सकता है तो क्या उत्तर प्रदेश और राजस्थान का विकास नहीं हो सकता है कि जहां करोड़ों करोड़ों लोग, हजारों और लाखों मां बहिनों को खाना नहीं मिलता, जहां उन के पास सोने के लिये जगह नहीं है, जहां उन के मवेशियों के लिये चारा नहीं है और 36 साल की आजादी के बाद जहां पीने के पानी का कोई इंतजाम नहीं है और हमारे साथी कहते हैं कि यह सरकार गरीबों की सरकार है। उस को मुबारकबाद देना चाहते हैं। यह सरकार गरीबों

की सरकार नहीं है। यह सरकार ऐसे लोगों की सरकार है कि जो पैसा पसंद हैं जिन के पास शर्म नहीं है। यह सरकार बेशर्मों की सरकार है।

अब मैं आगे चलना चाहता हूं। मैं उस इलाके से आता हूं —कल्पनाथ जी हमारे छोटे भाई हैं, यहां बैठे हैं, वह जानते होंगे कि उस इलाके में आज भी लोग गोबर से अन्न निकाल कर खाते हैं। उस इलाके का मैं प्रतिनिधित्व करता हूं। यही कारण है कि हमारी दृष्टि पहले इस तरफ गयी कि आप ने इस देश के किसानों के लिये क्या क्या किया। कुल बजट का 83 प्रतिशत खर्च होता है तनख्वाहों पर, 14 प्रतिशत खर्च होता है शहरों पर और 3 प्रतिशत खर्च होता है किसानों पर। आप की पुस्तिका से यह **(व्यवधान)**

श्री रामानन्द यादव (बिहार) : यह भी कहो कि लैंड डिस्ट्रिब्यूशन नहीं होता है।

श्री रामेश्वर सिंह : यह रामानन्द जी कह रहे हैं कि जमीन बांटो। तो जमीन बांटेगा कौन? तुम क्यों नहीं जमीन बांटते हो? बहुत बेशर्म हो, जमीन नहीं बाटते हो? **(व्यवधान)** आज रामानन्द जी की नैतिक जिम्मेदारी है कि वह हम को सपोर्ट करें और यहां अपोजीशन में आ कर बैठें। **(व्यवधान)**

श्री रामानन्द यादव : तुम्हारी पार्टी कहे कि जमीन का बंटवारा हो।

श्री रामेश्वर सिंह : मैं उन की बात की ताईद करता हूं कि जमीन का बंटवारा हो।

श्री रामानन्द यादव : जब तक देश में जमीन का बंटवारा नहीं होगा तब तक गांव का गरीब जो गोबर से अन्न निकाल कर खाता है वह वैसा ही बना रहेगा। लेकिन तुम उस की बात नहीं करोगे क्योंकि तुम बड़े किसानों के समर्थक हो। लोक दल उन का समर्थक है। जन संघ उन का समर्थक है। भारतीय जनता पार्टी भी उन की समर्थक है।

श्री रामेश्वर सिंह : उन का हो गया। उन्होंने कहा कि जमीन का बंटवारा करो। **(व्यवधान)**

तो जमीनों का बटवारा करें और जमीन के साथ साथ * की मिल्कियत का भी बंटवारा करो। जिस देश की * के ऊपर, प्राइम मिनिस्टर पर इतना खर्चा होता हो वहां दूसरी तरफ तीन आने पैसे पर 17 करोड़ लोग गुजर बसर करते हैं तो...

श्री कल्प नाथ राय : उपसभाध्यक्ष महोदय, दुनिया के किसी भी प्रधान मंत्री या राष्ट्रपति पर इतना कम खर्च नहीं जितना कि हिन्दुस्तान की प्रधान मंत्री पर है। थोड़ा बुद्धि से बात कीजिये। यहां पर एक मिनट में हजारों रुपया खर्च होता है और ऐसे लोग इस सदन का समय नष्ट करते हैं, जरा सोचिये।... **(व्यवधान)**

श्री रामेश्वर सिंह : उपाध्यक्ष महोदय, भाई कल्पनाथ ने इतनी अच्छी बात कही कि मेरी तबियत गद्‌गद हो गई। लेकिन थोड़ी बात मेरी भी तो सुन लीजिये। ... **(व्यवधान)**

उपसभाध्यक्ष (श्री सैयद रहमत अली) : मैं आपकी बात सुन रहा हूं, लेकिन अब चार मिनट बाकी है आपके लिये।... **(व्यवधान)**

*Expunged as ordered by the Chair.

श्री रामेश्वर सिंह : श्रीमन्, इन्होंने कहा कि दुनिया के इतिहास में प्रधान मंत्री इंदिरा गांधी पर जितना खर्च होता है... (व्यवधान)

श्री कल्प नाथ राय : कम से कम खर्च होता है। ... (व्यवधान)

श्री रामेश्वर सिंह : तो क्या राष्ट्रपति रीगन से मुकाबला करोगे ? जिस तरह से इस देश में आप . .

* * *
* * *
* * *

श्री पी० एन० सुकुल : * मांगने के लिये चरण सिंह गए। ... (व्यवधान)

श्री रामेश्वर सिंह : तुम्हारी * है। ... (व्यवधान)

श्री पी० एन० सुकुल : श्रीमन्, इन्होंने कहा है * की बात। चौधरी चरण सिंह और अटल बिहारी वाजपेयी गये थे .... (व्यवधान)

उपसभाध्यक्ष (श्री सैयद रहमत अली) : आपका समय समाप्त हो रहा है, अब आप खत्म कीजिये। ... (व्यवधान)

श्री रामेश्वर सिंह : इन्होंने जो हमारा समय खराब किया है, उतना काटिये।

THE MINISTER' OF STATE IN THE MINISTRY OF FOOD AND CIVAL SUPPLIES *(SKUI* BHAGWAT JHA AZAD):. Sir, this is not Parliamentary language. This is not thff language to be used lor the Prime Minister.

उपसभाध्यक्ष (श्री सैयद रहमत अली) : मैं उसको देख लूंगा।

श्री रामानन्द यादव : रामेश्वर सिंह ने प्राइम मिनिस्टर की इंस्टीट्यूशन को रेफर किया है... (व्यवधान)। इन्होंने रेफर किया है कि *

उपसभाध्यक्ष (श्री सैयद रहमत अली) : मैं तस्फिया करूंगा इसका, आप नहीं।

श्री रामानन्द यादव : इन्होंने अपने भाषण में कहा कि : * है। प्राइम मिनिस्टर को उन्होंने * कहा। (व्यवधान)

श्री रामेश्वर सिंह : **. (व्यवधान)

उपसभाध्यक्ष (श्री सैयद रहमत अली) : मैं पहले कह चुका हूं, यह रेकार्ड में नहीं रहेगा।

डा रफीक जकरोया (महाराष्ट्र) : आप इस बहस को क्यों जारी रख रहे हैं, आप अपना डिसीजन दीजिए। ... (व्यवधान)

श्री रामानन्द यादव : इससे इनकी ऐजुकेशन का पता लगता है कि प्राइम मिनिस्टर को हिन्दी में इन्होंने * कहा है। मुझे तो ऐसा लगता है कि ये * आ रहे हैं, य * अ रहे हैं ... (व्यवधान)

श्री बुद्ध प्रिय मौर्य (आन्ध्र प्रदेश) : श्रीमन्, मेरी आप से अर्ज है कि जो कुछ भी अपशब्द इन्होंने कहे है...

श्री रामेश्वर सिंह : कोई अपशब्द नहीं है। ... (व्यवधान)

श्री बुद्ध प्रिय मौर्य : श्रीमन्, इनको रोकिये, ये मुझे बोलने दें। यह मेरी पहली अर्ज है। दूसरी मेरी तस्तवस्ता गुजारिश यह है कि इनको कंट्रोल करें। आप* न बोलने की इजाजत इनको तब दें जब ये,

•Expunged as ordered by the Chair.

जो इन्होंने अपशब्द कहे हैं उनके लिये माफी मांगें। **(व्यवधान)** यह हमारी भावनाओं से नहीं खेल सकते। यह गवर्नमेंट की चाहे जितनी टीका करें, गवर्नमेंट की चाहे जितनी आलोचना करें, हमें सत्तारुढ़ पक्ष में रह कर निश्चित रूप से स्वीकारना पड़ेगा। लेकिन जो इन्होंने अपशब्द कहे हैं यदि इनके लिये यह माफी नहीं मांगेंगे तो हम इन्हें बोलने नहीं देंगे। **(व्यवधान)**

श्री शान्ती त्यागी (उत्तर प्रदेश) : मैं यह पूंछना चाहता हूं कि इस सदन में क्या किसी सदस्य को देश की करोड़ों जनता से चुनी हुई प्रधान मंत्री को * कहने का अधिकार है? इट इज माई प्वाइंट आफ आर्डर। आप हमें बतायें। **(व्यवधान)**

श्री जगदीश प्रसाद माथुर : श्रीमन्, मैं इस बात से बिल्कुल सहमत हूं कि वर्तमान प्रधान मंत्री के पद की गरिमा बनी रहनी चाहिये। एक शब्द जो इन्होंने कहा है उसे जरूर आप निकाल दें जिसमें कहा है कि * जब * के पास जाती है तो वह इनको * की तरह व्यवहार करता है। यह कहना अच्छा नहीं है। **(व्यवधान)**

श्री रामेश्वर सिंह : मुझे लगता है तुम मेरी बात समझ नहीं पाये। **(व्यवधान)**

उपसभाध्यक्ष (श्री सैयद रहमत अली): माथुर जी, आपका बहुत-बहुत शुक्रियादा। मैं इस चीज को रिकार्ड से खारिज कर दूंगा। **(व्यवधान)**

श्री रामेश्वर सिंह : मुझे अपनी बात कहने दीजिये।

उपसभाध्यक्ष (श्री सैयद रहमत अली): मैं इस बारे में आपकी बात नहीं सुनना चाहता। मैं आपको एलाऊ नहीं करूंगा। आप को अगर अपनी तकरीर करनी है तो इसको छोड़ कर आगे चलिये और दो मिनट में खत्म करिये। रिपीट मत करिये।

श्री रामेश्वर सिंह : दो मिनट तो हैं मेरे। तो आप जरा तसल्ली से सुन लीजिये। आप से मैं अर्ज करूंगा कि जो हमारा समय इन लोगों ने लिया है वह इसमें न जोड़िये।

उपसभाध्यक्ष (श्री सैयद रहमत अली): वह सब छोड़कर ही दो मिनट बचे है।

श्री रामेश्वर सिंह : जिस तरह से इस देश में हम भंगी के साथ व्यवहार करते हैं, शेड्यूल्ड कास्ट्स के साथ जिस तरह से हम व्यवहार करते हैं, सम्पन्न लोग व्यवहार करते हैं उसी तरह से अमेरिका हमारे साथ व्यवहार करता है, * व्यवहार करता है। यह हमारी हैस्यित है इस देश में। **(व्यवधान)** या तो माथुर साहब मेरी बात को नहीं समझ पाये या ये लोग नहीं समझ पाये। मैंने यह कहा था कि जिस तरह से यहां पर हम भंगी के साथ, शेड्यूल्ड कास्ट्स लोगों के साथ व्यवहार करते हैं, * भी हमारे साथ वह व्यवहार करता है **(व्यवधान)** महारानी शब्द अगर आप चाहते हैं तो उसको निकाल दीजिए।

उपसभाध्यक्ष (श्री सैयद रहमत अली). आप उसको दोहराइये नहीं।

श्री रामेश्वर सिंह : मेरा कहना यह है कि ये लोग शुरु से, जब से मैं खड़ा हुआ हूं, यह नहीं चाहते कि मैं अपनी तकरीर को पूरा कर पाऊं। अगर इस तरह से ये लोग करेंगे तो सत्ता पक्ष के लिये यह शोभा नहीं देता।

> 'निंदक नियरे राखिये, सुन्दर कुटीर सुहाय।,

राजा को अच्छी कुटीर सजा कर रखनी चाहिये। उसको बगल में बैठा कर रखना चाहिये और उसको कड़ुवी और थोथी बात सुनने के लिये तैयार रहना चाहिये। सत्तारुढ़ पक्ष के लोग हमारी बात सुनना

[श्री रामेश्वर सिंह]

नहीं चाहते । यह इनकी कमजोरी है । (व्यवधान)

उपसभाध्यक्ष (श्री सैयद रहमत अली): आपके दो मिनट हो गये ।

श्री रामेश्वर सिंह : क्या आप भी हमारे साथ वही करेंगे ?

उपसभाध्यक्ष (श्री सैयद रहमत अली) : आपके 24 मिनट थे और आपने 29 मिनट ले लिये हैं । **(व्यवधान)**

श्री रामेश्वर सिंह : आप हमें अपनी बात पूरी कर लेने दीजिए । नहीं तो हमारे साथ जस्टिस नहीं होगा । श्रीमन् आप मुझे पांच मिनट का समय और दीजिये ।

उपसभाध्यक्ष (श्री सैयद रहमत अली) : आपने 3 बजे बोलना शुरु किया और अब 3.29 हो गये हैं । इसलिए आप अब दो मिनट में खत्म कीजिये ।

श्री रामेश्वर सिंह : : क्या इस हिसाब से इन लोगों ने सिर्फ 4 मिनट ही हमको डिस्टर्ब किया है ?

उपसभाध्यक्ष महोदय, मैं आखिरी बात कहकर अपनी तकरीर खत्म कर दूंगा । मैं अपनी एक व्यवस्था देना चाहता हूं क्योंकि हमारा इस सदन का समय समाप्त हो रहा है । ट्रेजरी बेंचेज से मैं यह कहना चाहता हूं कि अब मैं अपनी आखिरी बात कहने जा रहा हूं । फिर इस तरह की स्पीच नहीं दूंगा । मैं यह बताना चाहता हूं कि सत्तारुढ़ दल के लोग जिस तरीके से अपोजीशन के साथ व्यवहार करते हैं, इस देश में जिस तरीके से विरोधी दल वालों के साथ व्यवहार हो रहा है ... **(व्यवधान)**

श्री रामानन्द यादव : मैं यह कहना चाहता हूं कि.... **(व्यवधान)** ।

उपसभाध्यक्ष (श्री सैयद रहमत अली) : वे अपनी तकरीर खत्म कर रहे हैं । आप बीच में डिस्टर्ब मत कीजिये, नहीं तो वे 10 मिनट और ले लेंगे ।

श्री रामेश्वर सिंह : श्रीमन् अब हम इस सदन में 10 दिन तक और रहने वाले हैं, इसलिए अपनी आखिरी तकरीर इस तरह की कर रहा हूं । मैं यह कहना चाहता हूं कि सत्तारूढ़ दल वाले जिस रास्ते पर चल रहे हैं, जिस तरीके से सत्तारूढ़ दल इस देश में व्यवस्था चलाना चाहता है, जिस तरीके से संसदीय व्यवस्था इस देश में चलाना चाहता है, दुःख के साथ कहना पड़ता है कि इसका परिणाम यह होगा कि सन् 1984 में या जनवरी, 1985 में जो चुनाव होंगे उसमें आप धराशाही होंगे । इस देश में जब तक यह जुल्मी सल्तनत, यह जुल्मी हुकूमत नहीं हटेगी, जब तक इनका खूनी पंजा धराशाही नहीं होगा, हम चैन नहीं लेंगे । जनतंत्र का तकाजा यह है कि पहले तो भूतपूर्व प्रधान मंत्री को सिर्फ चार रोज के लिए जेल में रखा गया था, लेकिन अब इनको जेल से कभी भी नहीं निकालेंगे क्योंकि यह रावण का राज्य है, रावणी व्यवस्था है, लोकतंत्री सरकार नहीं है । इन शब्दों के साथ मैं अपना भाषण समाप्त करता हूं और यह कहना चाहता हूं कि ...... **(व्यवधान)** ।

उपसभाध्यक्ष (श्री सैयद रहमत अली) : इसके बाद श्री रामेश्वर सिंह जो कुछ भी कहेंगे वह रिकार्ड नहीं होगा।

श्री लक्ष्मी नारायण : श्रीमन्, हमारे गांव में... **(व्यवधान)**

श्री रामेश्वर सिंह : *

*Not recorded.

SHRI M. S. RAMACHANDRAN (Tamil Nadu): Mr. Vice-chairman, Sir, I rise to support the Budget for the year 1984-85. I congratulate the hon. Finance Minister for presenting such a balanced Budget with reduction in rates of taxes and providing a number of reliefs in the excise duties, at the same time not resorting to reduo tion in the development activity as envisaged in the Five Year Plan.

I would also congratulate the Finance Minister for his statement that higher rate of taxes is not a sound policy and that it will only increase tax evasion. through this Budget the Finance Minister has brought the income-tax rate to the lowest level in the hostory of our Republic. At the same time 1 would appeal to the Finance Minister to take out of income tax net all the salaried employees.

Certain hon. Members' of the Opposition have named this Budget as "election budget".

[The Vice-Chairman, (Shrimati Mar-grate Alva) in the Chair].

Election is not something new o» extraordinary to my party or to our country. During the last four decades, my party has been successfully facing elections and the people of this country have repeatedly voted us to power with overwhelming support. It is not because we have reduced the taxes in the election year. Elections come and go, but our party continues to enjoy the confidence of the masses of this country. My party hap been voted to power again and again, not because we have reduced the taxes for one year or increased the taxes in another year. It is only because the people of this country have great faith in the capacity of my party and our leadership and our party programmes to deliver the goods. Considering the adverse economic conditions created by floods and droughts in the last two years in the country and the Increasing trend of inflation all over the , world, the budget with an estimated ' deficit of only Rs. 1.695 crores is a commendable performance. The Government's decision, not to draw from the IMF the balance of 1.1 billion of SDR is a clear indication of the good health of our economy.

I am happy—even several honourable Members of the Opposition have conceded—that our poverty elimination programmes are good. I am really thankful to them. It is regrettable that these programmes are not fully implemented to our satisfaction. It is equally regrettable that opposition parties, instead of encouraging the successful implementation of such programmes for the benefit of the masses of this country, spend all their time and energy in finding faults in each and everything unnecessarily.

It is gratifying \o note that our food production is estimated to exceed the target of 142 million tonnes. I sincerely congratulate toe agriculturists of this country for their hard work and adoption of modern methods. I also congratulate the Government for their sound and modern agriculture strategy in improving the irrigation facilities and making available fertilisers, etc. Such annual growth rate in food production in mainly because the Government has reduced the fertiliser prices and is trying to pay remunerative prices to our farmers along witfl • other incentives. Though there is an increase of Rs 450 crores in the Defence budget, in the total expenditure more than 60 percent goes for development work. There is hardly any country in the world among the developing -nations allocating so much for developmental activities in their budget.

s

Let me now invite the kind attfflBtton of the Finance Minister to th*t PliRht of small-scale industries and fftd pbor efficiency of our banking sy&wn. Madam Vice-Chairman, 1 am isojriyl to state that our Finance Minister; ninas 3'ust forgotten the existence of small-scale industries. I was expectingufliat he would provide some special relief

[Shri M S. Ram'achandnan] to the small-scale industries by adjust ment of excise duties on the products produced in small-scale industries and also by reducing the killing rates of interest charged by the banks. A num ber of small-scale units could not come up to production stage in two or three years because of . lack of sympathy and assis- tance from the various Government agencies, financial or otherwise. The assistance offered by them remained more on paper and they did not reach the genuine small units. Routine matters like approval of plan, issue of raw materials, power, etc., consume years. But that time, the loan granted by the bank and the accumulated interest thereon really become too heavy a burden for those small-scale units.

I would appeal to the Government of India to render some real and timely help to these small scale units and more particularly availability of finance at nominal rates. It is regrettable that the efficiency ia our banking system has decreased to the lowest level. The services rendered to the account-holders are far from satisfactory. The uncivilised way the banks are treating customers is the main reason for more and more private financial corporations doing roaring business. People know that the banking sector is safer. But still they prefer to go to the financial corporations because of discourtesy and delay they have to surfer.

The 20-^point programme is our national plan for the removal of poverty and the upliftmer;t of rural masses. It has not made the required progress more because of the non-cooperationi from the banking sector. Madam Vice-chairman, a few weeks ago, there was 2 lot of news in the press, even through advertisements, that the bank officials are being harassed and a lot of money Is being wasted. These vested inte-rese even went to the extent of calling our loan programmes as a 'political mela But the very same people, when such public functions were conducted under the Nainar Ministry in Kerala and the Tyoti Basu Ministry in West Bengal, did not venture to call them as 'political mela'. This only shows that most of the staff and officers of the banks are acting with ulterior political motives and they have no sense of duty of commitment to our social ideologies.

There are a number of areas where there is mismanagement in banks, but for want of time I do not wish to elaborate all of them. But one thing which is most deplorable is the indifferent behaviour of the bank administration' as if they are not accountable either to the Government or to the Parliament or even to the public. Their style of function only goes to show that they are accountable only to them selves. I would appeal to the hon. Minister to consider the desirability of setting up a separate parliamentary committee for monitoring the nationalized banks, or at least to bring them under thie purview of the Parliamentary Committee on Public Undertaking.

Madam Vice-Chairman, I thank you. And with these words, I support the General Budget.

SHRI A. G. KULKARNI (Maharashtra); Madam Vice-chairman, I rise here neither to support the Budget nor to oppose it because 1 do not thins the Budget has achieved anything. For the last many years I have found that budget is some type of a gimmick which is being played every year by the Finance Minister. But, particularly in this year, Orwellian 1984, the budget assumes a special significance. Madam Vice-Chairman, I was hearing many learned speeches from *my* colleagues on the Opposition and my friends from that side. I had said after listening , to the the Budget speech on the 29th February that this is a magician's trick; and I am fortified that it is a magician's trick because many of my friends from , the Treasury Benches are praising the Budget as if some miracle has happened. Many friends from this side, bar-ring Dr: Adiseshiah, have attacked the Budget saying how flimy, how weak, how deceptive it is. So, it seems it is

a magician's budget, a magician's trick, not a budget.

SHRI JAGDISH PRASAD MATHUR: Rope trick.

SHRI A. G. KULKARNI: Whatever you call. Why I say this is that at present this is the post-1980 language of the Government. I think perhaps they might have sensed Orwellian 1984. A new speaking language is necessary and everything that has been side is in that same language.

Somebody has said from that side that the economy is growing, that the economy is very solid etc. Madam, the proof of the pudding is in the eating. We common people live in the villages, and we taste whether the economy is growing ox it is receding. Madam, my own experience in the field in which I work, is this. Particularly I am connected with very big industries like textiles, sugar and co-operatives. And I find that the inflation has wrought havoc in the countryside. On what the Finance Minister is placing the claims, I do not know. I cannot calculate. I read Dr. Adiseshiah's speech because I thought he has made a very intellectual contribution, and I also appreciate what he has said. But in practice very few things are available on the ground whatever you may say.

Madam Vice-Chairman, take, for example, the prices of the essential commodities. We say there is a bumper crop. Actually, this Government has no credit whatsoever for the bumper crop. It is the rain god which has really helped us to get thiscrop because in many parts of this country the rain was very timely. But the test again is whether the prices have gone down. Madam Vice-Chairman, take the case of sugar-cane. Though sugarcane was not grown on the last year's scale, it was fairly good Crop. What the prices are, you yourself know because you are also a housewife though you are the Vice-Chairman here. You know what you are paying for sugar, for oil for the ordinary ground-nut oil.

i Mr. Poojary is also not a very rich man. His wife purchases the groundnut oil. What are you paying? The prices of oil, sugar, even cereals, the coarse cereals like jowar, wheat, rice and everything else are rising. I do not know where the growth potential is of which my friends have talked.

Then, if you see, Sir, the position of the industry, I find there is a sectoral economic recession on a large scale. I can agree that in some sectors the industry is doing quite well. But in major sectors which are concerned with the day-to-day life of the people the industry is in the grip of recession. We are concerned with textiles. During the last six months we are nursing stocks of cotton yarn. On the one hand the handloom people say that they have no yarn, and on the other we cannot sell our yarn, cloth is not selling even with the massive strike in Bombay. Madam Vice-Chairman, the power-looms which were expected to fill in the gap along with the hand-looms, have also reduced their shifts, and they are now either on one shift or on two. This is the position. In the rural areas money is scarce. They cannot purchase cloth. Cloth has the last priority because food is more essential for the poor people than cloth. Where is the purchasing power? I do not see it. Madam Vi^e-Chaii(man, about the claims of growth or whatever it is, perhaps it is reported that the Firiance Minister[1] calculated the growth on some change of yet or whatever it is, I do not know. But I see that the growth—I am a member of the Industry Ministry's Consultative Committee—they are giving is in such industries which are not essential to the community life.

Another reason why we are facing all these problems, problems of the economy being stagnant, industrial recession, unemployment and so on, I find, i3 the populist measures which are enunciated which do, not inspire any confidence whatsoever in the people. Take the case of infrastructure industries, two or three industries. Take steel. You cannot produce steel while

[Shri Jagdish Prasad Mathur]

there is an acute shortage of power. In Karnataka, I think—perhaps Mr. Poo-jary will correct me if I am wrong-there is a power cut of 50 to 52 per cent. Exactly I do not know how much percentage it is,

SHRIMATI MONIKA DAS (Karnataka): When our Government was there, it was not like this.

SHRI A. G, KULKARNI: It is because of Mr. Hedpe, Mr. Gundu Rao was producing power himself, of money. But as soon as Mr. Hegde came....

SHRIMATI MONIKA DAS; During one year, it is so much.

SHRI A. G. KULKARNI: Madam, we are talking something of the economy, not of the kitchen. Kitchen is a different aspect. So, Madam Vice-Chairman, what I am saying is that there is power shortage whether in Karnataka or in Tamil Nadu or in Maharashtra. Maharashtra was supposed to be a State where power was available liberally. But now in Maharashtra the power cut is something between 15 and *3:~>* per cent. Leve aside U.P. and Bihar. . I do, not speak of U.P. and Bihar because In my estimate and study, *I* always forget U.P. and Bihar because even God cannot .help those States. I talk of what we see on the southern side and only there I can make"some judgment on my own. This is the position, of infrastructure. There is an infrastructure committee of the Cabinet. What that committee is doing, God knows. Then take coal. Whatever sector you may take, what is the capacity utilisation? Even in the case of the captive diesel sets which we have installed, the position is very bad. Not that diesel is not available, but the cost is prohibitive. The cost of diesel power generated in our cooperative spinning mills is between Re. 1 and Rs. 1.25 per unit, which is 50 to 60 per cent higher than the cost of grid power. This is another aspect, Madam, of "the economy.

Then let us come to agriculture. Just now my friend, the union leader, was talking about agriculture. Madam, in this country, taking even the period of the Janata Government, agricultural research has stagnated. Madam> I have got something to do with agriculture through cooperatives. I am told—perhaps my learned economist will correct me if I am. wrong—that research is going on, on dwarf varieties, that research is going on on dais, cereals and all that. Where is that research? What is the ultimate thing that you give to the agriculturist which he can grow and say that it gives more yield? Where are those dwarf varieties? If rain is not there, even the dwarf varieties or your technology will be useless. As in the case of the Mexican variety, the research during the time of Dr. Swarni-nathan was something worthwhile. But I now find; more politics injected in the research centres than actual research or encouragement to merit-oriented schemes which will help this country to grow more food. The country has got the capacity. Then, take the prices of fertilizer. Fertilizer prices were raised fantastically during the last two or three years. Now they have been reduced a little. I don't make a very ambitious claim, but that country is agriculturally self-sufficient and growing mo.re. food for export and for getting more foreign exchange, where the input prices are at a reasonably low level. In this country the farmers are at the mercy of rain, the farmers are placed at the mercy of blackmarke-teers right from inputs like fertilizer, insecticides, oils and what not. Now Mr. Poojari was giving an emotional _ discourse the other day, what is wrong with those bank loans and mass melas for loans which were being organised? I agree that the banking sector is the worst and unionism in banks must be stopped as an emergency measure. The agriculturist is suffering. Mr. Minister, please convey to your senior friend, I have my doubts about the policy of this Government on science and technology.

Of course, Janata Government never adopted a science and techonology ! policy. ITbjere I really appreciate you nib country can prosper uless there is a policq of science and techonlogy and the achievements made in these fields But your science and technology policy is plagued with politics. Please remove that ban on the researchers and scientists and the young talent of this country.

I come to another aspect about which some of my economist friends talks so much. Agricultural extension service *is* something to be commented on. It is deteriorating day by day. It is becoming more and more corrupt. The NREP, IRDP, all these scheme are failing. For your information I may say the Maharashtra Government has appointed a committee to find out how corruption takes place in their employment scheme. That is what is done in the progressive State of Maharashtra. So this is a gift from Delhi. That has to be plugged stmewhere. When I said that the Budget is a magicians trick many of friends say, including my friend, Monika, who uses polyester cloth very often—I do not know what she uses *(interruption).*

Tht Vice-Chairman (Shri Syed **Rah-**mat Ali) in the Chair.]

I give you a concrete example. They have reduced by Rs. 5 per Kilo on the yarn produced of polyester viscose: that is called PV yarn. But at the same time, Mr. Minister, the Finance Minister was kind enough to raise the duty on processing from 7.5 to Rs. 10. To produce a hundred metres' cloth you require 8 kgs. of polyster viscose which costs RS. 40, that is 40 paise, while the processing charge enhancement means 50 paise per metre. That means you have taken 10 paise from that poor fellow for whom you are shedding your tears and your friends are thumping the desks that the Budget is great. It is a damned gimmick, nothing else.

Now, I come to one concrete suggestion, Mr. Poojary.

I wrote a letter to the Minister. He has clubbed with hand-pro-
4 P.M. cessing independent power pncfceasing, whether in co-operative or private sector and has said that cloth worth Rs. 5 sq. m. and of less than 51 counts has been exempted from duty. This has encouraged rampant corruption at the excise level. Each Excise Inspector is getting Rs. l,OOo and Rs. 2,000 per day because the traders are allowed to show their cloth as if it is of 51 counts and below Rs. 5 while actually it is worth Rs. 10 and of 80 counts. I would reqest the Finance Minister to make it Rs. 10 instead of Rs. 5 and 80 counts instead of 51 counts, so that those Excise Inspectors need net get all this money. At the higher level it could be done.

I come to two other points. One has nothing to do with the budget as such. It has to do with the moral fibre to carry out or implement your schemes, whether it is your 20-Point programme or mass loading programme. In implementing them there must be some minimum morality in the Government and in the people of this country. I do not say that the entire responsibility for this is that of the Government. All political parties are involved. The whole body politic is corrupt. There is alot of difference between.what you profess and what yo,u do. This corruption starting from politics has entered bureaucracy, right from the Talati to the Collector and reaching the Commissioner and Sachivalaya or Mantrala-ya. It is all-pervading. Yesterday somebody said that according to IMF the black money in this country is 50 per cent. It has been a post-1980 phenomenon. What is the content o* import? How much of staggering imports are taking place in this coun-1 try? Oil is imported on the ftpecioua I claim that there is oil shortage. I think—I am not sure—sugar also has been imported. Petroleum products are imported. In every deal there is massive corruption. We 'have dis-

[Shri A. G. Kulkavni]

cussed the KUO oil deal. I can cite another example.

This country needs pipelines lor earring gas and oil from Bombay High to UP and other States. You might not be knowing that the pro ject report specifled 15 " diameter pipes. These are produced by the Rourkela plant which is a public sec tor unit. How can there be any cut back? So, some funny intellectual in the Secretariat decided that there should be some cut back. Sir, Rs. 1700O crores worth of pipes of 17" diameter were imported from Japan. T_0 Justify that import the diameter was increased by 2". What type of discipline are you going to enforce in this country? Only giving call of unity and integrity to the nation and blaming the opposition Ls not going to solve the problem. Really, the fire is burning below your feet and not below the feet of Opposition. Now, rumors pre there about the ejection. But it is, the election of re-sources now snd it is what you call your matching your superior resources with the per resources of the Opposition and nothing else. That is why, Mr. Vice-Chiirman. Sir, I do not isolate that mat. and I do not want to take name of my frieai from Maharashtra. He Is not an isolated example, Mr Antulay, cf corruption. There are many people like him. Many Ministers many Chief Ministers, are under a cloud now. You take the Chief Ministers right. from Orissa. *(Time Bell rings).* What is coming out now? Take the example of Maha-rashtra.

SHRIMATI MONIKA DAS: What about your Kanti Desai? *(interruptions)*

SHRI A.G. KULKARNI; Take the case of the former Chief Minister of my friend, Mrs. Monika Das. I mean Mr. Gundu Rao. He is corruption personified *(Interruptions).* What I mean to say is this that there is corruption everywhere now. You leave aside the ONGC or the petroleum empire. What about rice? Sir, rice is the poor men's food. Mr. Vice Chair man, Sir, you would be surprised to know that basmati rice was exported to Russia and some coarse rice was imported. So, pay-off$_a$ rice Russia and some coarse rice wqs imported. So, pay-fts them imports and again pay-offs, and through this process the party became richer. Mr. Vice Chairman, Sir, I would plead with yov, I would beg of you, not to take a partisan view of this thing. The country is in a state of crisis now. It is not only a moral crisis, but it is also a crisis of confidence. Unemployment, poverty, etc. are there and all the tail claims of the Government are like what appear in the Orwellian novels, there claim that 57 million people or 120 million people have come above the poverty line, etc. will not do. Mrs. Gandhi's idea of giving mass loans is not going to solve these problems. Mr. Poojari, you have one more example. One of your former Chief Ministers, Mr. Naik gave two thousand rupees in Maharashtra some fifteen or twenty years ago for the needy and unemployed people and the entire money had to be written off. I do not say that this should also be written off. Your scheme is a laudable scheme. But who is there to implement it properly? That is my difficulty.

Therefore, Mr, Vice-Chairman, Sir, I think the country is in the grip of a crisis. Such schemes are not going to solve the pro-iloms or remove the present crisis. I would request the Prime Minister Ihrougrh you, Mr. Vice-Chairman, Sir, lo rise to the occasion 1 and put down all these things. Then 1 only the country can have a bright I future; otherwise not. Think you, Sir.

SHRIMATI MONIKA DAS. Mr. I Vice-Chairman, Sir, first of all, I must 1 congratulate the honourable Finance f Minister on his nice Budget for the year 1984-85.

SHRI A. G. KULKARNI: You criticise me first.

SHRIMATI MONIKA DAS; No; I am not for that.

Mr. Vice-Chairman, Sir, all efforts have been made to give relief to all

sections of the neop'.e and also to keep the inflationary tendency under check. One of the main features of the Bud get which would be immediately wel comed by all is the reduction in the Income-Tax rates pertaning both to the common man and the affluent sec tions. This certainly provides a size able comfort to the salaried class. Reduction in Excise duties on certain varieties of goods of mass consump tion is another aspect of the Budget that would gladden the hearts of the common people. Now, Sir in the case of textiles, a particular variety of cloth costing about Rs. 25 per metre will now cost three rupees less, which is a substantial *cat.* There are similar reductions in Ex?'se duty on tea. elec trical goods imitation jewellery, and certain other artistes of common use. Sir, India of 1984- is vasly dillerent from the India cf 1974 and that you have got to accept. It is a fact that India today ranks amongst the lead ing industrialised nations of the world. The Five Year Plans have brought about technological transformation in agriculture and In industry and they have provided a large reservior of trained manpower. There is steady There is steady progress to wards .selfreliance. Though the per capita income is not so high, th<; country is now in a far better position to deal with its old problems as well as the new ones which may arise due to the developmental processes.

Sir, so far as our rural development programme is concerned, it has helped nine million families including 3.2 million Scheduled Castes and Scheduled Tribes families. The programme has acquired prime importance in the development policy of the Government snch as I.R.D.P., N.R.D.P., R.L.E.G.P., etc Our major intention is to eradicate poverty through employment generation and increasing production. Our major intention is to bring down the number of poor people who are living ielow the poverty line. This is the intention of our various schemes. In some States our schemes have succeeded, while in others we cannot say that they have succeeded rully. But our intention is to bring down the number of such people who are living below the poverty line. (Interruptions)

One of the prerequisite for this should be to create the desire among the people to change rather .than we desiring them to change. The administrative machinery at different levels is supposed to play a vital role. At evxery State level they have to play a vital role, according to their capacity. How far this has reached the grass roots level in the rural and urban slums is left to one's imagination.

The Government is going to give much emphasis to the development *o£* tribal communities to bring them above the poverty line through IRDP schemes. The policy-makers have already taken note of this and proper modification? have been made. How far these modifications have been, made. Hew far these modifications are in implementation is yet to be tested.

It is also observed in many States that the flow of credit from the financing institutions is found unsatisfactory, especially in North-eastern region in tribal areas. We have seen that at many levels in my State they are not succjeedling properly. I can tell you that specially in the north-eastern region, in tribal areas, these schemes, IRDP, etc., have completely failed. The hon. Finance Minister should take note of this why these schemes have not succeeded there.

Sir, through rural development programmes, we have succeeded in backward areas in fields like water, schools, primary health institutions and such basic amenities. We are trying our level best. But it is no magic; it will take time. If you compare this year's Budget with the last year's Budget an<j if the last year's budget is continued, definitely our poverty line will go down.

[Shrimati Monika Das]

So far as agricultural prodction is concerned our country has made a tremendous progress since 1945 till to- ' day. Sir, our country is now able to produce three times the food grams. But in spite of that we are not succeeding. Why are we not succeeding? First, 65 per cent of our people are below the poverty line Second there is lack of proper distribution. If everybody works properly at different administrative levels, we will definitely succeed.

Sir, the production of foodgrains is likely to exceed the target ot 142 million tonnes compared to the production of 125.4 million tonnes in 1982-83. Special efforts have been made to improve the utilization of the potential created so far. Fertilizer consumption during 1983-84 will be well a'x>ve the plan target. The food production can be improved further if irrigation projects are provided and so many other methods are. used in places where we do not have irrigation facilities. In these areas, we have to; try percolation or tank system for irrigation purposes.

Sir, I would like to say a few words about slum clearance. In 1980-81, in this august House I moved a Resolution know as Slum Improvement and Clearance Resolution and the Government was good enough to accept that Resolution as a 30 year time-bound programme. At that time, the total slum population was 30.4 million. After two years, in 1983-84, it has Increased by 1.4 million. Now. the tital slum population is 31.8 million. I would have been more happy if the Finance Minister had given separate funds for Blum improvement and clearance programme. Slums are not created immediately. They are created because the villagers do not find employment or any other facility in their villages and they come to cities. In cities they dot not *get* construction work or other employment. We do not provide them with anything. There are 32 milibn slum dwellers. Unless we are able to creat« employment facilities in the rural areas in order to stop this migration of population to urban areas, only slum development programme will not help. To stop this migration, employment opportunities have to be created in the rural areas. Fcr this purpose, industries have to te dispersed to the rural (areas. Proper communication and transportation facilities should be provided to them. If you provide them transportation and communication, then they can themselves bring to the cities what they produce in the villages and sell them. For this purpose, I request The Government to see that the villagers get communication and transportation facilities. If they get these facilities, I don't think they will come to the cities. *(Time* Bell *rings)* You are ringing the Bell. I do no* know how much time I have got. The number of educational institution near to the villages and slum areas should be immediately increased. Many villagers still don't get any primary health facilities in their villages. They have to travel 50 miles to get these medical facilities. The Government should see that they are provided with primary health and medical facilities. Until and unless we do these things, our family planning programme will not succed. We started the family planning programme with good intentions and our Government has done tremendous work. In spite of all this we are not able to succeed. The World Health Organisation is providing special techniques to stop the high incidence of maternal deaths in the developing countries.

One is to bring population growth down to 1.6 per cent, and the other Is to attack poverty with employment emerging from a growth rate of income of about 5.5 per cent to 6 per cent per year. As the Seventh Plan takes shape, it is these two challenges which must dominate the frameworE of our responsibilities largly unfulfilled. We have to take up the Seventh Plan. There are responsibilities still unfulfilled. I would request the responsibilities still unfulfilled. I would

request the Government that the guidelines should be flexible and should not become rigid when they reach State level or district level oi block level. As far as possible it should be tried to fit the scheme into the social framework rather than desiring them to fit into the official framework. And for this purpose, we require machinery or, in other wirds, a bureaucracy with dunamisn and imaginotion. The measure initiated by the Government should not get entangled into redtapism and harassment by "the bureaucracy. Other wise, this 20—pujnt programme will not succeed if the bureaucrats interfere in the middle. We do not say that we dte> inot require bureaucrats. We require bureaucracy for helping us in the implementation. But they should not order us. Sir, for this purpose, the Centre— State relations should be cordial. States shoud not blame the Centre and the Centre also should not blame the States. That cordial relationship should be thtere. Without Centre's! help, no State can prosper. They should agree with the Centre's proposals. *(Time bell rings).*

Lastely, Sir, I would like to say that no Budget has ever satisfied some people. Who are these people? The industrial magnates will never be satisfied, the Opposition will never be satisfied with Budget None ever will, and still they never stop getting richer and richer, yet louder and louder. This time we are happy that they are not. Nobody will accuse us of carrying the favour of industrial magnates and their associates' favour for the sake of elections.

Lastly, 1 would like to quote my hon. leader, Mrs. Indira Gandhi, when she said: "When we look back, we find that we have achieved much; when we look forward, we find that we have m/uch to achieve." Thank you, Sir.

SHRI SUSHIL CHAND MOHUNTA:, Mr. Vice-Chairman, Sir, it has been said on various occasions that corruption is a world phenonmenon; and we being a part of the world that phenomenon has overtaken us. Similarly, it was said at another point of time/ that price rise is also a world phenomenon which has also engulfed us. And not only this, Sir. It was added that the rise in prices of essential commodities is the true index, real index of the progress of a country. But if that be Ihe way in which we have to look towards our country's progress, then I must say that what this Government has been doing is probably correct because corruption has increasing—we are having gallopiDg corruption—and the price rise is es-clating beyond acceptale limits. Will, if these two be the criteria., then I have nothing else to say.

Sir, this Budget is a typical Budget, not mpch different to the previous Budgets which have come in the past. In the last *36* years, we have been seeing the same thing except that it has changed slightly during the initial year when the Party comes into power and during the last year when it is just going to be out of power or something of that sort. And a tax is removed here and an adjustment is given there. And there is *no* priority fixed. What is this budgeting? No priority is fixed, *no* looking towards what we have to achieve or the aims and objectives that we have to achieve. We must set for ourselves some target and by the end of the current year, we should be very close to it But everytime when we come out of the financial year and enter into a new financial year, we find ourselves a loser with prices going up, with poverty on the increase, with recession in the industrial production, and alround condition of the country we find going from bad to worse. That, is actually what we are faced with. To me, there seems to be an in-built inertia in the budget because there is a big gap, a gap which seems to be very small in the beginning, becomes much bigger which we are con-

[Shri Sushil Chand Mohunta]

fronted with. During the last few years, we have been having deficit financing and these deficits have increased and have never been made up, and this year also, there is going to be the same position. There will be further inflation, further proce rise. There is no incentive given to any particular industry, big or small so that we could say that there is going to be a better tomorrow for us. We are giving more and more concessions to the industry but these concessions become ineffective clue to price escalation. I said the same thing last year also, and I had asked whether it was not true that what is being given as concession is being taken away in some other form. You give relief in indirect taxation and you impose direct taxes. What is this gimmick? Why is the whole country taken for a ride? People have rightly called it an election budget. What does an election budget mean? It means clearly that you are out to hoodwink the whole sector and every countryman. Otherwise, what is an election Budget? Budget is a Budget. Election Budget is election-oriented. That means that the hon. Finance Minister shirks his responsibility in seeing to it that the budgetary exercises do not result in price escalation. He shirks this responsibility; he has given a go-by to everything, with the result that the upper strata the so-called very rich people—are much better off today and they will be better off tomorrow. Poorer sections will be worse off tomorrow. Instead of trying to narrow down the gulf between the poorest and the richest the gap is increasing. I can say, and I think my friends on the other side will bear me out, that the ratio of the poor to the rich is something more than 1:10,000 whereas in other advanced socialist countries, it is said that the ratio should not be more than 1:10. Where are we taking this country? What hope can there be

else and poorer section of society class

and poorer sections of society

going to get out of it, with prices rising up, corruption oh the increase? Nothing is within the reach of the common man. Big men will of course, prosper. You are turning out big cars, big houses and you are holding auctions in certain areas which were developed during the ASIAD far non-resident Indians so that you get foreign money. You can do it; but how many people will be there? Eighty per cent of the people of the country sent you to Parliament and those people will get nothing out of it. Every year you give them promises and today the condition of the people is that you prive them hope to live and ultimately they die in despair. There must be a turn in the history of this country. Let some courageous people come and take the risk even at the cost of becoming unpopular. Take the risk by making the country better. You must take the money from the rich, so that we do not enter into this area of deficit financing. Why was this gap not made good by the rich? What difference would it make to them? If a person is earning Rs, 10 crores, if a person is earning Rs. 1,000 crores, how would it affect him? Sir, the health of the poor should be looked after. But I do not find anything in this Budget which provides for the health of the poor. I personally feel, by the end of this year, 1984-85 this country will be further poorer. Consider the amount of debts which we hage to pay of course, we can live by alms. We can live on money which we try to beg from foreign countries. But for how long? The burden is ultimately going to fall on the shoulders of the common can, who will have to bear the brunt, it is better, today, we decide that the twenty or fifty or one hundred or two hundred big houses should not be given laxity, should not be given a treatment which is different from that given to the common man. I do not say, you should pull them down. But at least, you should not create conditions by which they earn and the poor man loses.

Thank you, Sir.

श्री राम पूजन पटेल : माननीय उप-सभाध्यक्ष जी मैं आप का आभारी हूं कि आप ने मुझे 84–85 के सामान्य बजट के समर्थन हेतु सुअवसर प्रदान करने की कृपा की है जिसे वित्त मंत्री जी ने देश की जनता की मनोभावना के अनुकूल बनाने हेतु दिल एवं दिमाग को एकाग्र कर के बड़े संयम नियम एवं परिश्रम के साथ सदन के समक्ष प्रस्तुत किया है । वित्त मंत्री जी बड़े धन्यवाद के पात्र हैं कि उन्होंने एसे जटिल समय में यह बजट पेश किया है जब हमारे देश की तमाम जनता निगाह लगा कर देख रही थी कि बजट कैसा पेश होता है। साथ ही साथ हमारे विरोधी दल के भाई लोग यह सोच रहे थे कि जहां देश में इतनी समस्याएं हैं ऐसा बजट नहीं पेश हो सकेगा जो जनता के हित में होगा लेकिन माननीय वित्त मंत्री ने अपना बजट पेश करके दिखा दिया है कि उन्होंने किस तरह लगन, परिश्रम एवं देश के हित में सोच कर बजट को पेश किया है । मैं माननीय मंत्री जी से निवदन करूंगा कि जो बजट -उन्होंने पेश किया है देश की जनता के हित में मनाया है उसका अनुपालन भी हर जगह पर अच्छे ढंग से होना चाहिए।

माननीय मंत्री जी ने बहुत स्थानों पर बहुत सी सुविधाएं प्रदान की हैं। 83-84 के बजट में वित्त मंत्री जी ने कृषि यंत्रों एवं कृषि उद्योगों में काम आने वाली वस्तुओं को करमुक्त किया था । इस के परिणामस्वरूप किसानों ने राहत की सांस ली थी । लेकिन इतने से ही किसानों का विकास नहीं हो सकता मैं यह चाहूंगा कि जो उन को राहत दी जाती है वह इस ढंग से मिलनी चाहिये जो कि बिचौलिया होता है वह उस को नुकसान न पहुंचा सके। मैं यह कहना उचित समझता हूं कि 77-78 78-79 और 79-80 में गन्ने का भाव इतना अधिक गिर गया था कि कृषकों ने उसे खेत में ही जला दिया था और जसे ही 80 में कांग्रेस की सरकार बनी वैसे ही गन्ने का भाव 22-साढे 22 रुपये क्विंन्टल हुआ जिससे किसानों को बहुत बड़ा लाभ हुआ। हमारे भाई लोग बोल रहे थे कि हमारी सरकार क्या कर रही है क्या नहीं कर रही है।

श्री कलराज मिश्र (उत्तर प्रदेश) : गन्ना जलाया जा रहा है, पटेल जी ।

श्री राम पूजन पटल : माननीय मिश्र जी, गन्ना कहीं नहीं जलाया जा रहा हैं, ऐसी स्थिति नहीं है । मान्यवर, '80 में कांग्रेस सरकार के आने के पहले जो भी शासन था, उस के समय में मुद्रास्फीति की दर इस देश में 21.4 हो गई थी, जो 80-81 में 16.6 रह गया, 81-82 में 204 परसेंट रह गया, लेकिन सूखा, बाढ़ और अभावग्रस्त होने के बावजूद इस देश में मुद्रास्फीति थोड़ी सी बढ़ी जो कि 6.2 हो गयी । लेकिन इस साल अच्छा मौसम होने के कारण उस के कम होने की सम्भावना है । मैं आप को यह बताना चाहता हूं कि 81-82 में 5800 करोड़ रूपये का व्यापारिक घाटा था । और 1982–83 में 4500 करोड़ का घाटा रह गया और 1983–84 में और यह घाटा कम करने को स्थिति में हमारा देश आ गया है और यह किसानों और कृषि वैज्ञानिकों को देन है कि जो रिसर्च कर के, अनुसंधान कर के ऐसे ऐसे बोज और दवाइयां निकाले हैं कि जिन के कारण कृषि उत्पादन दिन प्रति दिन बढ़ता जा रहा है । लेकिन सरकार का जैसा सहयोग चाहिए वह कुछ कम हो रहा है और किसानों के साथ उदार दृष्टि से काम नहीं किया जाता । हम लोग इस सदन में बैठ कर बजट पास पास कर देते हैं लेकिन गांवों में उस का

[श्री राम पूजन पटेल]

फायदा उन किसानों को नहीं मिल पाता और इस के लिए अधिकारियों और कर्मचारियों पर अंकुश लगाया जाना चाहिए। यह बहुत जरुरी है क्योंकि अगर अंकुश नहीं लगा तो हमारी स्कीमों का ठीक से इंप्लीमेंटेशन नहीं हो सकता। खाद्यान्न उत्पादन में भी हमारा देश दिन प्रति दिन आगे जा रहा है और देश की जनसंख्या भी बढ़ती जा रही है और इस के मुताबिक हमारे देश के वैज्ञानिक लोग भी अच्छे अच्छे बीजों का आविष्कार करते जायेंगे और अनुसंधान कर के देश को आगे बढ़ाते जायेंगे तो बढ़ती हुई आबादी को खिलाने पिलाने की सुविधा मिल सकेगी। कृषि क्षेत्र में 1981-82 में खाद्य खाद्यान्न का उत्पादन 1330 लाख मीटरिक टन हो गया था और 1982-83 में वह 1280 लाख मिलियन टन हो गया। लेकिन इस कमी का कारण यह था कि उस साल बहुत बड़ा सूखा पड़ गया था। लेकिन उस के बाद 1983-84 में 1420 लाख मीटरिक टन खाद्यान्न होने की संभावना है क्योंकि इस समय किसानों ने जिस मेहनत और परिश्रम से काम किया है उस से खाद्यान्न की पैदावार बढ़ी है। लेकिन मैं बताना चाहता हूं कि हम लोग केवल आंकड़ों से सोच लेते हैं कि हमारे देश के किसान खुशहाल हैं। यह बुद्धिमत्ता की बात नहीं होगी। किसान इतनी मेहनत करता है कि अगर उस का परिश्रम भी जोड़ लिया जाय तो पूरी खेती घाटे की होती है और किसान को एक पैसे का भी लाभ नहीं होता और हम लोग यहां बैठ कर सोच लेते हैं कि किसान बहुत प्रगति कर रहे हैं, बहुत तरक्की कर रहे है। यह बात निश्चित है कि अगर हमारे किसानों ने इतनी मेहनत करके की देश की अन्न समस्या को हल न किया होता तो देश की हालत आज बहुत खराब होती। इस लिये हम लोगों की जिम्मेदारी है कि हम ऐसे ढंग से उन को सहयोग दें कि हमारा देश मजबूत हो। हमारे देश के सभी किसान जहां देश के विकास में लगे हुए हैं वहां मैं निवेदन करूंगा कि हमारे पास किसानों की सहायता करने वाले जो कर्मचारी है, जो अधिकारी हैं वह अपने दिलोदिमाग को साफ करें और सही तरीके से उन की सहायता करें।

1984-85 के लिए केन्द्र और राज्यों के अंन्तर्गत योजना परिव्यय के लिये 30-32 करोड़ का प्राविधान किया गया है जब कि 1983-84 में इस की राशि 25480 करोड़ रुपये थी। 1984-85 के लिये केन्द्रीय अयोजना परिव्यय की की राशि 17351 रुपये रखी गयी है जो कि 1983-84 में 13870 करोड़ रूपया के अनुमानित आयोजना परिव्यय से 25 परसेंट अधिक है। तो वित्त मंत्री जी ने यह जो कदम उठाया है प्रदेश के मुख्य मंत्रीयों से विचार विमर्श करके वह बहुत अच्छा है और जो ओवर ड्राफ्ट हो जाता था जिस से प्रदेश की सरकारें धन निकाल लिया करती थीं उस से आर्थिक व्यवस्था बिगड़ती थी। ऐसा कर के उन्होंने उसको कन्ट्रोल किया है और जब वह अपने उपर निर्भर रहेंगे जिससे हमारे प्रदेश मजबूत होगें और हमारा देश मजबूत होगा।

पिछले चार वर्षों में हमारी कांग्रेस सरकार ने समाज के कमजोर वर्गं और विशेष रूप से ग्रामीण इलाकों में रहने वालों के विकास के लिय अनेकों योजनायें प्रारम्भ की हैं। यह बात सत्य है और उस के अंन्तर्गत एकीकृत ग्रामीण विकास कार्यक्रम हमको करना है। इस के अलावा राष्ट्रीय रोजगार कार्यक्रम है और 15 अगस्त 1983 को हमारी प्रधान मंत्री श्रीमती इंन्दिरा गांधी ने एक घोषणा की थी दो नये कार्यक्रमों के बारे में कि जिन के अनुसार ग्रामीण

भूमिहीनों को रोजगार मिलना चाहिये और दूसरे शिक्षित बेरोजगारों को निजी रोजगार के अवसर प्रदान कराये जाना शामिल किया गया है। उन का उद्देश्य बड़ा ही पवित्र है और इन के माध्यम से कुछ विशेष समूहों के लिये आमदनी और रोजगार के अवसर प्रदान करने के साथ साथ उत्पादक समितियों का संगठन करना भी एक काम है। लेकिन देखा जाय तो गावों में कुछ कार्यक्रम जो सरकार के है उन का पालन ठीक से नहीं हो रहा है। जैसे गरीबी की रेखा से गरीबों को ऊपर उठाने के लिये एकीकृत ग्रामीण योजना लागू की गई, लेकिन गांवों में किसानों और गरीब हरिजनों को भैंस के लिये पैसा दिया गया है, गाय के लिए पैसा दिया गया है और उनको जितनी छूट पर रूपया दिया गया है, मैं आपको बता रहा हूं कि यह बड़े बड़े अधिकारियों और कर्मचारियों के पास चला गया है। अगर इसका सर्वे किया जाए तो मैं उत्तर प्रदेश के बारे में निश्चित रूप से कह सकता हूं कि गरीबों को छुट का पैसा नहीं मिला है बल्कि कर्ज का पैसा मिल पाया है।

यही नहीं, हरिजनों के नाम से गांवों में पैसा लिया गया है और केवल 50 परसेंट उसका बैंकों में तुरन्त जमा हो गया है, इसको देखने वाला कोई नहीं है। बाकी पैसा अधिकारी खा गए है। यदि यह बात कही जाए तो बड़े बड़े अधिकारी उसका मजाक उड़ाते हैं। तो मैं सभी जनप्रतिनिधियों से निवदन करूंगा कि जहां पर देश का मुद्दा है, उसमें एकजुट होकर सहयोग दें और जो गलत आदमी काम करते हैं, चाहे वे कितने बड़े अधिकारी हो या कर्मचारी, उनके खिलाफ कार्यवाही अगर नहीं की जाएगी तो जो गरीबों को ऊपर उठाने का लक्ष्य बनाया गया है वह कभी पूरा नहीं हो सकता।

श्रीमन्, इन कार्यक्रमों के लिए कुल राशि 932 करोड़ रूपये की होगी जो 1983-84 में 480 करोड़ रूपये की राशि से दुगना है। एकीकृत ग्रामीण विकास कार्यक्रम के लिये 216 करोड़ रुपये की व्यवस्था केन्द्रीय सरकार करेगी और 216 करोड़ रुपया प्रान्तीय सरकारों को करना होगा। लेकिन ये सब जितनी भी योजनाएं हैं बहुत अच्छी हैं, इनसे देश के गरीब लोग आगे बढ़ सकते हैं, लेकिन खेद की बात यह है कि जैसे कि कहावत है—भंडारी अगर सब सामान दे दे तो भी अगर परोसने वाला गड़बड़ करे तो किसी को भोजन नहीं मिलेगा। (समय की घंटी)।

श्रीमन्, मैं आपसे निवेदन करूंगा कि उसी समय घंटी बजायें जब मुझे बन्द करना हो। तो मैं आपसे निवेदन कर रहा था कि मंत्री जी ने यह भी कहा है कि ग्रामीण भूमिहीन रोजगार गांरटी कार्यक्रम के अन्तर्गत प्रत्येक ग्रामीण भूमिहीन परिवार के कम से कम एक सदस्य को वर्ष में सौ दिन का रोजगार दिया जायेगा। लेकिन आज जितने मस्टर रोल तैयार होते हैं अगर उनकी सही छानबीन हो जाये तो मैं आपको बता रहा हूं कि कम से कम 50 प्रतिशत ऐसे लोगों के नाम रजिस्टर में रखे जाते हैं जो गांव में हैं ही नहीं और उनके नाम पर पैसा लिया जाता है और यदि शिकायत की जाये तो कोई सुनने वाला नहीं है। हमारे बहुत से अधिकारी बैठे हुये हैं, वह सुनते नहीं हैं। मैं अपने यहां फाफामऊ जहां का मैं रहने वाला हूं वहां की बात बताया हूं कि एक आई० पी० एस० अधिकारी ने एक दारोगा के कमरे से एक लड़की बरामद की। इसके लिये मैंने

[श्री राम पूजन पटेल]

लिखकर भी दिया। मुझे बताया गया कि जांच की गई लेकिन यह आरोप अप्रमाणित पाया गया। तो जहां आफिसर 500 आदमियों के बीच में घटी इस तरह की घटनाओं को भी झूठी बता दें तो में नहीं कह सकता कि इन लोगों की बातों को मानना पाप है या पुण्य है। तो मैं कहना चाहता हूं कि यदि अधिकारी ऐसा आचरण करेंगे तो शासन नहीं चलेगा। हमारे अधिकारी यह कहता है कि प्रशासन ; नेता हस्तक्षेप करते है। प्रशासन का ध्यान सारे अधिकारियों और सारे नेताओं को होना चाहिए। हम लोग जनता के बीच अच्छी बुरी सब बातें हमको सुनने पड़ती है। शासन की बागडोर और कार्य कराने की शक्ति अधिकारीयों को दी गई है, इसलिए उनको सोच विचार कर काम करना चाहिए। यह नहीं करना चाहिए कि नेता इसमें इंटरफियर करते हैं। उनको नेता नहीं बनना चाहिए। अगर वह खुद नेता बन जायेंगे तो शासन नहीं चलेगा। इसलिए में माननीय मंत्री जी से निवेदन करूंगा कि जो रूपया यहां से सरकार देती है उसका पता लगाया जाना चाहिए कि गावों में लोगों को वह मिल रहा है या नहीं। आज भूमिहीन हरिजन, अनुसुचित जाति और जनजातियों के नाम पर जो रूपया निकाला जाता है उसकी छूट का रूपया बेकार हो जाता है। मैं चाहता हूं जो रूपया दिया जाए, गरीबों को उसकी छूट न दी जाए बल्कि 6–8 साल में रूपया वसूल किया जाए और उनसे ब्याज लिया जाए। वह ज्यादा अच्छा होगा हमे से आप 7–8 साल रूपया मिलेगा और आपसे ब्याज नहीं लिया जायेगा। तो इस छूट से ज्यादा फायदा हो जायेगा। बीच में जो उनके नाम से पैसा निकाल कर जमा कर दिया जाता है वह चीज बंद हो जायेगी, बेईमानी का मौका कम हो जायेगा।

माननीय मंत्री जी ने अपने बजट में कहा है कि पिछड़े वर्ग को तरह-तरह की सुविधाएं उपलब्ध कराई जायेंगी। बातें सही है लेकिन कुछ प्रदेशों में ऐसा है जहां सुविधाएं मिलनी चाहिए वहां सुविधाएं कम दी गई हैं। कुछ प्रान्तों में सुविधाएं बढ़ाई गई हैं। जैसे उत्तर प्रदेश में पहले पिछड़े वर्ग को स्कालरशिप ज्यादा मिलती थी उसको इस साल कम कर दिया गया है। मैं चाहता हूं कि हर प्रान्त में जहां पिछड़े वर्ग के लोग हैं, गरीब है, किसान है, उन लोगों को अधिक से अधिक सुविधाएं उपलब्ध कराने कि कोशिश करनी चाहिए जब शिक्षा का स्तर ऊंचा होगा तब हमारा देश ऊंचा होगा। मैं अंत में एक बात कहकर अपनी बात खत्म करूंगा कि कृषि के क्षेत्र में हमारे माननीन मंत्री जी ने कुछ राहत दी है। मैं चाहूंगा कि किसानों को सही रूप में और सहायता मिलनी चाहिये। क्योंकि देश के आधार भूत ढांचे को सूगढ़ करने के लिये विद्युत की बहुत जरूरत है। अगर गांव में विद्युत और पानी, बीज, दवा, ये चार चीजें किसान को उपलब्ध करा दी जाएं तो मैं समझता हूं कि किसान ज्यादा मेहनत करके इस देश को मजबूत कर सकता है। दुनिया में कोई उसका मुकाबला नहीं कर सकता है।

मैं अंत में एक बात और कहना चाहता हूं कि आज हमारा देश चारों तरफ से अराजक तत्वों के घिरा हुआ है। चारों तरफ से दुशमन भी हमारी तरफ निगाह लगाए हुए हैं। जैसा भाई रामेश्वर सिंह जी ने कहा अमेरिका की बात लेकिन उन्होंनें बहुत नीचे स्तर की बात कही है। यह बात सत्य है कि अमेरिका हिन्दुस्तान को फूटी आंखों से

नहीं देखना चाहता । क्योंकि जब एक आदमी बड़ा हो जाता है तो वह किसी को अच्छी निगाह से नहीं देखना चाहता। वह हर हालत में चाहता है कि वह गिरे। लेकिन हमारे देश के जवान और किसान, जिसका लाल बहादुर जी ने नारा लगाया था, इतने मजबूत बन गये हैं कि किसी की हिम्मत नहीं है कि इस देश के ऊपर अपनी निगाह उठाये। लेकिन हमको इससे संतोष नहीं कर लेना चाहिये क्योंकि अमेरिका ने पाकिस्तान को 3200 करोड़ रुपये का अनुदान दिया है जिसके द्वारा उनको बहुत से औजार दिये जा रहे हैं।

माननीय मंत्री जी ने उर्वरक के ऊपर और दूसरी चीजों पर टैक्सेज कम किये हैं इसलिये वे बधाई के पात्र हैं। एक बात और कहना चाहता हूं कि हमारे यहां इलाहाबाद में जनता के हितार्थ उत्तर प्रदेश के मुख्य मंत्री जब विश्वनाथ प्रताप सिंह थे तो एक हरिजन पुल के समानांतर दूसरे पुल के निर्माण का आदेश दिया था। उन्होंने मेरे पास लेटर लिखा कि 4 करोड़ 32 हजार रुपये स्वीकृत कर दिये गये हैं। लेकिन मुझे मालूम है कि धनाभाव के कारण उस पुल का निर्माण अभी नहीं हो सका। उत्तर प्रदेश के लिये वह बहुत महत्वपूर्ण पुल है। मैं निवेदन करूंगा कि उसको देख कर, समझ कर बनाने की व्यवस्था करें। इन शब्दों के साथ वित्त मंत्री जी ने जो बजट प्रस्तुत किया है मैं उसका समर्थन करता हूं और मैं आशा करता हूं कि इस देश के गरीब किसान और सभी लोगों के हित में जो कानून बनाया जाये उसका पालन निश्चित रूप से और सुचारु रूप से हो सके, यह मैं चाहता हूं। जयहिन्द।

श्री कलराज मिश्र : उपसभाध्यक्ष जी, वित्त मंत्री जी ने 29 फरवरी को 1984-85 का सामान्य बजट प्रस्तुत किया। बड़े बुद्धि चातुर्य के साथ हिन्दुस्तान की जनता को अपने शब्दों और आंकड़ों के जाल में इस तरह से गूंथ कर अपने चश्मे के माध्यम से दिखाने के लिये मजबूर किया है। जिससे आम लोग स्वाभाविक रूप से कुछ लोगों द्वारा की हुई बातों को दोहराते हुये यह कहने लगे कि शायद कुछ राहत दी गई है। मैंने इसलिये कहा कि आंकड़ों के जाल में फंसा कर अपने हिसाब से दिखाने की कोशिश की गई है क्योंकि जब उसकी गहराई में हम जाते हैं तो हमको यह दिखाई पड़ता है कि यह बजट आम लोगों के ऊपर एक ऐसा जबर्दस्त भार पैदा करने वाला सिद्ध हो रहा है। कि आगे जाने वाले काल में महंगाई इस स्तर पर पहुंच जाएगी कि कुछ नहीं कहा जा सकता है। यद्यपि घाटा प्रत्यक्ष रूप से दिखाया जा गया है 760 करोड़ का। लेकिन जब हम इसकी सारी डिटेल में जाते हैं, विस्तार में जाते हैं तो हमें दिखाई देता है कि विभिन्न मद्दों के माध्यम से जो पावती है, जो कैपिटल है या जो आय के स्रोत हैं उनसे हटकर विभिन्न स्रोतों से कर्जा लेकर या विभिन्न सरकारी विभागों से पैसा लेकर अदर रिसीट्स के नाम पर उस घाटे को पूरा करने की कोशिश की गई है। उदाहरण के लिए मैं यह कहना

[श्री कलराज मिश्र]

चाहूंगा कि सन् 1983-84 के बजट में 563 करोड़ रुपए अन्य प्राप्तियों के नाम से दिखाये गये हैं और इस बार जो अन्य प्राप्तियों के नाम से दिखाया गया है वह 2746 करोड़ के करीब है। यह जो जबर्दस्त गैप है, यह कैसे हुआ, यह मेरी समझ में नहीं आता है। पिछले साल वह 563 करोड़ था और अब वह 2746 करोड़ हो गया है। एकदम से एकाएक यह जो उछाल आया है, यह कहां से लाया गया है ? 2200 करोड़ के आस-पास यह कहां से लाया गया है ? इस संबंध में फाइनेन्स सेक्रेटरी ने जो प्रैस स्टेटमेन्ट दिया है उसको में कोट करना चाहता हूं। जब पत्रकारों ने उनसे पूछा कि यह बताइये कि अदर रिसीटस आप कहां से लाये हैं तो उन्होंने जो बात कही है वह यह है — यह 2 मार्च का स्टेटमेंटस है।

'Explaining the large amount ol more than Rs. 2,000 crores under the head "Other Receipts'^ the spokesman said, "These were accounted for mainly by surplus from the Oil Coordination Committee, Special Drawing Rights, Reserve Bank of India securities, the new National Deposit Scheme and fore-eigh commercial borrowings."

इसमें पूरी चीजें नहीं दिखाई गई हैं। बहुत सी चीजें ऐसी हैं जिनका सबंध गवर्नमेंट के जो विभिन्न विभाग हैं उनके रिजर्व फंड से है जिसका विभिन्न समयों पर आवश्यकतानुसार उपयोग होता है। उसका यहां पर जिक्र नहीं किया गया है। यह जो व्याख्यात्मक बजट है उसके अन्तर्गत अन्य प्राप्तियां दिखाई गई है। इसमें जो रेलवे पेंशन निधि है उससे 250 करोड़ रुपये लेने की बात कही गई है। रेलवे मूल्य ह्रास आरक्षित फंड से 810 करोड़ लेने की बात कही गई है। रेलवे राजस्व आरक्षित निधि से 48 करोड़ 40 लाख रूपये लेने की बात कही गई है। रेलवे विकास निधि से 58 करोड़ 95 लाख रुपये लेने की बात कही गई है। इसी प्रकार से पी० एण्ड टी० डिपार्टमेन्ट से भी पूंजी लेने की बात कही गई है। शेष इन्टरनेशनल बोरोइंग से लेने की बात कही गई है। इस प्रकार से विभिन्न स्रोतों से पैसा लिया जा रहा है। अन्य प्राप्तियों के नाम पर 22 सो करोड़ रुपये का अन्तर पड़ रहा है। 1762 का घाटा हो, 22 सौ करोड़ रुपये ये बनते हैं और इस प्रकार से लगभग 45 करोड़ रुपये इस ढंग से बन जाते हैं। पिछले एनुवल प्लान में जो 5 परसेन्ट योजना और 3 परसेन्ट गैर योजना व्यय का कट किया गया था उसका हिसाब लगभग 15 सौ करोड़ बैठता है।

[उपसभाध्यक्ष (श्री आर० रामकृष्णन्) पीठासीन हुए।]

यह घाटे का योग इतना भयंकर है कि यह लगभग 6 हजार करोड़ के आस-पास बैठता है। इस घाटे को आप कहां से पूरा करेंगे, इसका कोई उत्तर नही दिया गया है। इससे मुद्रास्फीति बढ़ेगी और यह सुरक्षा के मुंह की तरह से इतना भयंकर और विकराल रूप धारण करेगा कि अगर वित्त मंत्री महोदय इसमें घुसकर इसका समाधान निकालने की कोशिश करेंगे तो भी इसका समाधान नही निकाल सकेंगे। प्राइस इन्डेक्स को ही देख लीजिये। सेन्ट्रल गवर्नमेन्ट इम्पलाइज, केन्द्रीय कर्मचारियों की 5 किस्तें महंगाई भत्ते की अभी भी बाकी हैं। पांच किस्तों का लगभग 390 करोड़ रुपया बनता है। लेकिन 300 करोड़ रुपया का केवल इस बजट

में प्रावधान है। केवल 1983–84 की पांच किस्तें हैं और आने वाले समय में अनुमानतः सात-आठ किस्तें बनेंगी, जिसका लगभग चार सौ, पांच सौ करोड़ रुपया होगा, प्रति वृद्धि 79 करोड़ रुपये की दर से होगी। लेकिन प्रावधान केवल तीन सौ करोड़ रुपये का किया गया है। मैं पूछना चाहता हूं कि यह पांच सौ करोड़ रुपये कहां से पैदा करेंगे? श्रीमन्, अभी पैसा दिया नहीं गया है। केन्द्रीय कर्मचारियों की अभी यह मंहगाई भत्ता नहीं दिया गया हैं, पांच किस्तें जो बकाया है वह पूरी नहीं की गई है तो ये कैसे पूरी की जायेंगी?

श्रीमन्, इसके बाद यह कहा जाता कि बड़ा अच्छा बजट हम ले आये हैं। इसका बहुत ढिंढोरा पीटा जा रहा है। श्रीमन्, मैं यह कहना चाहता हूं कि यह भी कहा जाता है कि टैक्स खास नहीं लगे। मैं बताना चाहता हूं कि 5 प्रतिशत इन्होंने टैक्स बढ़ाया है कस्टम पर और उसके माध्यम से 341 करोड़ 63 लाख रुपये कस्टम से, क्रूड पर 132 करोड़ 76 लाख और आइरन और स्टील पर 84 करोड़ 20 लाख, अन्य पर 6 करोड़ 72 लाख जो कि कुल मिलाकर 465 करोड़ 77 लाख आता है। इसी तरह से एक्साइज ड्यूटी में जो बढ़ोतरी की है वह लगभग 37 करोड़ 16 लाख की हैं। जिन्हें मिलाकर 502 करोड़ 52 लाख रुपया होता है। टैक्स रिलीफ के अन्दर और कस्टम तथा एक्साइज में जो छूट दी है दोनों को मिलाकर 228 करोड़ 69 लाख की हैं और इस रिलीफ की बड़ी चर्चा की गई है कि 229 करोड़ 69 लाख की हमने रिलीफ दी है। लेकिन इसकी चर्चा नहीं की है कि यह 502 करोड़ 52 लाख रुपया टैक्स बढ़ा है। इसकी चर्चा नहीं की है। श्रीमन् यह कहां से पूरा होगा? किस के उपर इसका भार पड़ेगा? इसके कारण 272 करोड़ और 58 लाख के लगभग भार बढ़ रहा है भयंकर भार बढ़ रहा है, इसको कहां से पूरा करेंगे? श्रीमन्, कहा गया है कि सरकार ने लोगों को कस्टम में काफी छूट दी है। श्रीमन् एक खंडसारी में छूट की गई है। लेकिन स्टेट वालों को यह छूट दी हैं कि हमने तो अपने यहां से खत्म कर दिया तुम लगाओ, जितना लगा सकते हो, अपना लगाओ। एक तरह से स्टेट का रेवेन्यू इन्होंने लेने की कोशिश की है। लगभग स्टेट का जो हिस्सा है 79 करोड़ का वह घटा दिया गया है और अब स्टेट वाले खुले तौर पर एक्साइज में बढ़ोत्तरी कर सकते हैं। श्रीमन्, यह बड़ा ढिंढोरा पीटा गया कि 11 सौ करोड़ रुपया इन्टरनेशनल मोनेटरी फंड में से नहीं लेंगे, सरकार नहीं लेगी। लेकिन इसमें यह जो फारेन असिस्टेंस है इसमें इन्होंने इस वर्ष 2089करोड़ रुपये रखा है जब कि पिछली बार 1902 करोड़ था। यह कहना कि विदेशी मुद्रा या विदेशी कर्जा या विदेशी सहयोग हम उस ढंग से नहीं लेंगे और फिर से अपने को आत्म-निर्भर बनाकर, अपने रिसोर्सेज को डेवलप करते हुए अपनी अच्छी स्थिति बनायेंगे, इसमें यह दिखाई पड़ता है यह लोगों को धोखा देने की बात की गई है। इतना ही नहीं जो फारेन लोन का इन्टरेस्ट है वह 5600 करोड़ का है और एक रुपये पर 12 पसे आता है। यह जो लोन हैं इसका इन्टरेस्ट ही इतना ज्यादा है और फिर भी लोन लिया जा रहा है। इससे देश की क्या दुर्दशा होने वाली है। वित्त मंत्री महोदय ने अपने आंकड़ों के जाल में लोगों को न फंसाकर अगर वास्तविकता के धरातल पर खड़े होकर अपना आकलन करते कि किस ढंग से सम्पूर्ण जनता को राहत देने के लिये अपने देश के रिसोर्सेज को विकसित किया जाय, उनको ठीक किया जाय तो अच्छा होता। अगर इस दिशा में आप सोचेंगे तो ठीक ढंग से देश की स्थिति का निर्माण हो सकेगा।

[श्री राम पूजन पटल]

श्रीमन्, 20-सूत्री कार्यक्रम के अन्तर्गत सेक्टर जो खर्च करेगा उसका अनुमान 4038 करोड़ रुपये का है और जो स्टेट को इन्होंने दिया है वह 7820 करोड़ रुपया है। इसमें लगभग 47 प्रतिशत की वढ़ोत्तरी की है। अभी हमारे मित्रों ने चर्चा की है और मैं राम पूजन पटेल
5 PM जी को इस सम्बन्ध में बधाई देना चाहूंगा कि परोक्षतः और प्रत्यक्षतः उन्होंने

सरकार की विफलता को स्वीकार करने में किसी भी प्रकार की झिचक नहीं की है अगर प्रशासन की तरफ से गड़बड़ी की बात है, प्रशासनिक अधिकारी अगर किसी भी प्रकार से इस प्रकार का काम करते हैं जिसके कारण भ्रष्टाचार उजागर होता है तो प्रशासनिक अधिकारी की गलती को क्षमा नहीं करना चाहिये। यह शासन में बने हुए सर्वोच्च जो कार्यपालिका की दृष्टि से कार्य को संचालित करने का प्रयास करते हैं उनके अन्दर जो दिशा निर्देश करने की क्षमता होनी चाहिये जो प्रशासन की पकड़ होनी चाहिये उसकी ढिलाई एक मेन कारण है। श्रीमन्, मैं यह कहना चाहता हूं कि भ्रष्टाचार की बात कही जा रही है लोकायुक्त की तरफ से उत्तर प्रदेश में यह रिपोर्ट दी गई है कि उत्तर प्रदेश के तीन मंत्री [illegible] और आज तक भी वे हमारे मुख्य [illegible] हाथ हैं। उत्तर प्रदेश के अन्दर 8 हजार फाइल्ज अरबन लैंड सीलिंग की गायब हो गई और वह एक एक फाइल 5 हजार रुपये में बेची गई और संस्पेंड कौन हुआ ? संस्पेंड हुआ चौकीदार। यह क्या है ? यह शासन अधिकारी गड़बड़ कर रहे हैं या शासन में सर्वोच्च पद पर जो मन्त्री पद धारण किये हुए है उनकी तरफ से गड़बड़ है या उस छोटे से कर्मचारी की तरफ से गड़बड़ है यह किस की तरफ से गड़बड़ है ? यह शासन की दिशा को निर्धारित करने की दृष्टि से किस तरह के संकेत हमारे सामने देश के सामने प्रस्तुत करता है। इसलिए श्रीमन्, मैं यह कहना चाहता हूं कि 20 प्वाइंट प्रोग्राम के अन्तर्गत चाहे आई० आर० डी० पी० हो, चाहे स्पेशल कम्पोनेंट प्लान हो, चाहे एन० आर० ई० पी० हो, सेल्फ इम्पलायमेंट स्कीम हो चाहे विभिन्न प्रकार के दलित लोगों को आगे बढ़ाने की दृष्टि से अन्य प्रकार की योजनाएं हों इन योजनाओं के अन्दर ग्रामीण विकास योजनाओं के नाम पर (समय की घंटी) श्रीमन्, मैं दो मिनट में समाप्त कर रहा हूं। रोजगार की योजनाओं के नाम पर अगर ब्लाक स्तर पर बी० डी० ओ०, ग्राम सेवक, डाक्टर और बैंक का मेनेजर परसेंटेज बांध कर पैसा लेता है हरिजन को चूसता है तो क्या इसका पता वहां के स्थानीय प्रशासन को जिला प्रशासन को नहीं है ? जिला अधिकारी को पता है तो क्या वहां के जो मन्त्री हैं उनको पता नहीं है ? मैं समझता हूं कि उत्तर प्रदेश के अधिकांश जिले मन्त्रि परिषद् के अन्तर्गत अपने स्थान जमाए हुए हैं, क्या उन मन्त्रियों को पता नहीं है ? तो फिर धांधली क्यों हो रही है ? मरे हुए जानवर को सर्टिफाई करने के लिए डाक्टर को दो सौ रुपये देने पड़ते हैं। जानवर मर गया है लेकिन इसका सर्टिफिकेट लेने के लिए डाक्टर को दो सौ रुपया देना पड़ता है। इसी तरह से आई० आर० डी० पी० प्रोग्राम के अन्तर्गत कोई जानवर इत्यादि खरीदना होता है उनके लिए तीन हजार रुपये का कर्ज मिलता है और उस पर एक हजार रुपये सबसिडी दी जाती है। वह जानवर अच्छा है इस का सर्टिफिकेट देने के लिए डाक्टर दो सौ रुपया लेता है। वैसे ही मरने पर भी दो सौ रुपया डाक्टर को देना पड़ता है। इस चीज का क्या वहां के सम्बन्धित मन्त्री को पता नहीं है ? इसलिए मेरा यह कहना है कि यह खुले तौर पर लूट

है और चुनावी तैयारी की दृष्टि से यह शासन में बने हुए सत्तारुढ़ दल की तरफ से इतनी अधिक धन राशि आबंटित की गई है। इसको सुव्यवस्थित संचालित करने के लिए शासन की तरफ से जिस तरीके से व्यवस्था होनी चाहिये वह नहीं की जा रही है। श्रीमन्, यह भी कहा गया है कि हमने बड़ा फायदा किया है। अभी हमारे कुलकर्णी साहब ने कहा कि जो पोलियस्टर फेब्रिक है उस पर 35 मीटर तक तीन रुपये पचास पैसे की छूट दी गई है और जो मैन मेड फब्रिक है इसको बढ़ा दिया हैं 7.5 से ले कर के 10 प्वाएंट तक उसको बढ़ा दिया है। यह गरीबों को राहत देने की दृष्टि से क्या व्यवस्था है ? इसी तरीके से श्रीमन्, यह जो ट्रक टायर्ज और बस टायर्ज हैं जो इसमें पहले रिलीफ दिया गया था उसको खत्म कर दिया गया है। इससे क्या आम आदमी जब जाएगा एक स्थान से दूसरे स्थान पर जाएगा तो क्या किराये में बढ़ोतरी करने में यह विचार नहीं हो सकता है ? इसलिए यह कहना कि हमने बड़ा अच्छा बजट बनाया है, यह ठीक नहीं है। इतना ही नहीं जो मन्त्रियों का टूर का खर्चा है जिसमें भी बढ़ोतरी की गई है, यह भी प्रावधान बढ़ा दिया गया हैं। इसको 2.40 से ले कर के 2.90 करोड़ कर दिया गया है। यह क्या फजूलखर्ची को रोकने की दशा में कदम है ? इस प्रकार की जितनी भी सारी चीजें हैं वह इस बात की तरफ संकेत करती हैं कि लगातार हिन्दुस्तान की जनता को गुमराह करने के लिए नारों के चश्मे में ला कर इस ढंग से रखने की कोशिश की जा रही है कि मानो आज की जो शासनारूढ़ दल की बनी हुई यह सरकार है, यह पार्टी है, यही सब हिंदुस्तान की जनता का कर रही है, एक ऐसा चित्र खींचने की कोशिश की जा रही है। इसलिए श्रीमन्, मैंने कहा कि इस बजट के आंकड़ों के जाल में इस तरीके से आम जनता को फंसाकर अपने तरीके से देखने के लिए वित्त मंत्री ने मजबूर करने का प्रयास किया है। इसी लिए मैं इसका विरोध करता हूं।

SHRI V. N. TIWARI (Nominated): Mr. Vice-Chairman, I have listened to the criticism of the Budget with care and consideration. I have equal senti ments for the poor, unemployed. I have the same contempt lor corruption, inefficiency. But we are discussing Budget ior the year 1984-85. It provides us an opportunity to look at what we promised last year, what w» have succeeded what we are propos--ing only for one year. Therefore, when we are on the one hand criticising the Budget, on the other hand we are talking of the years-old story, I think we are not fSr to tile nonourable the Finance Minister who was to give us a budget only for this year. Therefore, I will confine myself to what he proposes for this year. In my opinion the present Budget reflects a commitment to the path of steady economic growth of the country. When I say so I have the figures. Rural development oriented budget: expenditure on rural development has doubled from Rs. 480 crores to Rs. 932 crores. That means we are going to invest our resources for the uplift of those, whom, the Father of the Nation, Mahatma Gandhi used to call the real India, and to double the amount in one year for the uplift of those people; if it is a commitment for the growth of those people who have not been cared, I think the House should rise at party politics and should congratulate the honourable Finance Minister for such a step in which those who could never dream of some development, will be provided some hope.

My second concern which I have been able to find from this Budget i» Government's concern for providing

[Shri V. N. Tiwari]

more to the State* to develop their States. But I cannot help but urge upon the Government kindly to give incentives to those States who do not indulge in overdrafts and must find out some methods, drastic methods, to stop overrafts if they want to have a balanced development between States and States. As I mentioned about rural development, the other concern of the Government is the rural land-less population for whom Government is providing 100 days work for one member of the family. One can ask: Is it sufficient? But certainly this is a good beginning. Apart from this, some money has been earmarked for the educated unemployed also. I, being a teacher know the plight of students and what is spent on their education in this country. You look at education in other countries of the world. It is also a fact that a student spends more on his education at the post-graduate and graduate level. After his education, the entire future before him is dark and bleak. So, thi3 provision made for the educated unemployed is a step towards social security and I welcome this proposal.

The budget maintains its concern lor the salaried class. I am not only talking of the interim reliefs. I am also referring to the relief given in income tax. For the salaried class, even a small concession is big. It may not be so for industrialists or big business houses and for those who evade taxe. Though these concessions may be minor to look at. they are major concessions for those who belong to the salaried class. Unfortunately they are the only people who pay taxes in this country. I, therefore, congratulate the Finance Minister for providing some relief to every strata of population. Under the wealth tax concession, the monetary ceiling of exemption in respect of one house owned by tax-payer is being increased from the present level of Rs. 1 lakh to Rs. 2 lakhs. You may ask: What is this limit of Rs. 2 lakhs. But certainly any economist will say that from one lakh to two lakhs, it is a significant concession. One can hope fo,r better.

Similarly, the present rate of tax for the first slab of taxable income of Rs. 15,001 to Rs. 20,000 is 20 per cent. As I was saying I am equally concerned about poverty and corruption. These are things which disturb everybody. But you have to, see that last year the rate was reduced from 30 to 25 and this year again from 25 to 20 per cent. Somebody was saying that budget is a magician's trick. It is not. These concessions only show the concern of the Government for the salaried classes.

The Finance Minister has fully exempted khandsari sugar from the levy of excise duty. He has given relief to textile industry which will make cloth cheaper. He has reduced basic excise duty on table fans and so on and so forth. Similarly agricultural production is likely to increase by 9 per cent over the previous year. The budget has taken care of all the classes, namely, the lower, lower middle and upper middle classes. Then, Sir. (Time Bell rings). Sir, I have not taken even three minutes.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): You have taken nine minutes.

SHRI V. N. TIWARI: Myself?

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Yes. I will not give you more time.

SHRI V. N. TIWARI: I will not take more than three minutes now, Sir. I hope I have your permission for that.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): You over the other points now.

SHRI V. N. TIWARI; The Budget has given many reliefs to, the employees and the salaried classes. It has, no doubt, come like a fresh breeze. But I would like to ask whether the honourable Finance Minister would be able to provide

real strength to the nation to face external dangers, internal agitations, and to show results of development against the threat of population explosion. Though we have increased Ojur allocation for defence purposes from Rs. 5,971 crores to Rs. 6,350 crores, is it sufficient compared to the money provided by the **USA** to Pakistan and is it sufficient if you take into account the threat across our borders? Apart from the external dangers, we have got internal dangers also and they are there, whether it is Punjab or whether it is Jammu and Kashmir or whether it is Assam or Nagaland, and these dangers appear in the form of fundamentalism, region alism and communalism. These dangers will have to be faced and we will require a lot of energy and a lot of money for tackling these problems. Similarly, I have to point out another thing. 1 hough we have increased the allocation for our family welfare programmes from Rs. 460 crores to Rs. 605 crares, we have to remember that out of 125 million couples in the reproductive age, only 26 per cent of the couples have been covered. So, your entire development and your entire progress are going to be a waste if this battle is not fought on a war-footing. Apart from incentives, you have to think of some legislation now. The *time* has now come when legislation should be enacted and when disincentives should be provided if we have to save this country. Otherwise, your entire developmental effort would be meaningless and whatever we **are** doing will show no results at all.

Sir, myself being an educationist, I would be mentioning one thing. I am grateful to the Finance Minister for providing us Rs. 204 crores as against Rs. 105 crores last year. But I demand that ihe Government must hive, on the pattern of the University Grants Commission, a Commission for school education also. We have to give better emoluments to the school teachers because that is the base. Unless and until you make a good amount of money available for this purpose, you will not be able to deliver the goods. Then, Sir apart from teachers, writers, artists, and painters are also the worst affected people in this country. Out of about 45,000 people, not even one per cent can exist Oin their art and yet they are considered to be the legislators of mankind. The tune nas now come when, from the panchayat level up *to* the national level, at least one per cent should be kept apart only for the purpose of promotion of art and literature so that the people can work in this direction and something is done for these pa-.'ple. *('->me H'll rings).*

Lastly, Sir, I will be touching upon one important point because we have been talking about it in detail. Sir, I come from Punjab. Punjab should be provided with heavy industries immediately because we an energetic peupie and we are a hard working people and we want to be busy, otherwise we will keep you busy. Either you keep us busy or we will keep you busy. So, give us heavy industries. Just as we have brought about green revolution and white revolution, we will bring about another revolution, that is, energy revolution also in this country, and that will help *us* in solving the problem of the country.

Then, Sir, Chandigarh must be made a main rail link. At least till this is done, some reservation must be allowed for Bombay, Bangalore, Madras, etc. because Chandigarh is a cosmopolitan city and the peole there have either to come to Delhi or to go to Ambala to have their reservations. Then, Sir, the late Jawaharlal Nehru established an institute for research in medicine and we have the Post Graduate Institute for Medical Research in Chandigarh. Sir, it is an excellent hospital HDV. *(Time bell rings).* Unless you have an excellent hospital, the purpose of these institutes for which they were established would be lost and we wouM not be able to achieve the results which our leaders, the leaders of the nation, wanted us to achieve. Therefore, I will be congratulating the Finance Minister for bringing stability, economic stability.

[Shri V. N. Tiwari] in this country under the leadership of Mrs. Gandhi, and I support the Budget, because in one year you cannot expect miracles. The Budget should be kept in one year's proportion, not in the proportion of the age-old stories of corruption and poverty. Nothing can be done in one year.

Thank you.

STATEMENT BY MINISTER

BK New gas strike in Godavari on-shore and oil and gas strike at Gandhar in Cambay Basin.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): At a time when we are busy with the Budget and the country's economy, we have a good news from the hon. Minister of Energy. Shri Shiv Shankar.

THE MINISTER OF ENERGY (SHRI SHIV SHANKAR): Mr. Vice-Chairman, Sir. I am glad to announce two important discoveries which have been made in the last four days in Krishna-Godavari basin and in the Cambay basin.

On March 10, 1984, gas with condensate was struck at Well Bhimana—palli-1 located about 60 kms. South-East of Rajamundhari in East Godavari district. The first object tested in intervals of 2810.5 metres to 2813.5 metres gave a gas flow at a rate ranging from 27000 to 40000 cubic metres per day with the choke size varying from 1/4" to 1/2". Seven more objects in this well are yet to be tested.

This is the fourth well drilled in the onland Godavari basin, the earlier wells being one at Razole and two at Narsapur. Welb both at Ra;:ole and Narsapur had earlier given indications of the presence of gas. An adjacent well at Amlapuram which is under drilling will also be tested shortly.

Drilling operations are planned at nine more locations on different structures in Krishna, West Godavari and East Godavari districts.

Oil and gas has also been struck in commercial quantity at Gandhar about 75 kms. South-West of Baroda on March 12, 1984. Production has been tested from six metres zone in the interval 3018 to 3024 metres. The production of gas/oil condensate is 150 cubic metres per day through 1/4" choke along with 88000 cubic metres per day of gas on the basis of a short test at a surface flowing pressure of 3000 p.s.i. The detailed production testing is in progress. This find is of great significance because it opens up a large new area for exploration in the North-West of Broach block. Additional seismic survey and delineation of the structure are to be carried out for knowing the limits of the oil pool and the reserves of oil and gas. In this well three more prospective zones above the producing zone are yet to be tested.

श्री लाडली मोहन निगम (मध्य प्रदेश) : महोदय, मैं पहले तो खोज-कर्ताओं को धन्यवाद देता हूं और फिर मंत्री जी को उन्होंने यहां घोषणा की। मैं सिर्फ इतना ही निवेदन करना चाहता हूं कि हिन्दुस्तान की जिस पट्टी पर, जिस अक्षांश पर यह गैस मिली है वहीं कमोवेश नर्मदा बैसिन भी है। आपने कहा है कि वहां से 75 किलोमीटर दूर पर मिला है। मैं केवल इतना ही आपसे कहना चाहता हूं कि कुछ पहले जियालाजिस्ट ने कहा है कि नर्मदा की बैसिन में भी तेल है मैं आपसे इतना ही निवेदन करना चाहता हूं कि वहां पर भी आपका मंत्रालय कुछ खोज करे। हो सकता है कि आपके पास वह रिग्ज न हो जिससे खोज करते हों। लेकिन कोल मंत्रालय भी आपके पास है, उन्होंने पीछे छिंदवाड़ा के पास खोज की है। तो मेरा कहना यह है कि नर्मदा बेसिन का कब तक सर्वे करा सकेंगे ताकि वहां पर तेल मिल जाए तो हमें तेल के लिए दूसरे देशों का मुहताज न होना पड़े ?

श्री जगदीश प्रसाद माथुर (उत्तर प्रदेश) : मंत्री जी तो बधाई के पात्र हैं